

BEFORE THE NATIONAL GREEN TRIBUNAL, EASTERN
ZONE BENCH, KOLKATA.

M.A.NO. 11 OF 2025
M.A.NO. 22 OF 2025
IN

ORIGINAL APPLICATION NO. 68 OF 2022.

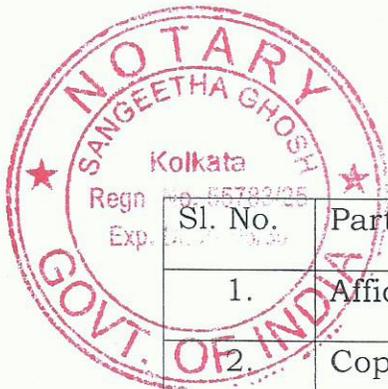
IN THE MATTER OF:

Sunrise Colony through its Chairman & Anr.Applicants.

VERSUS

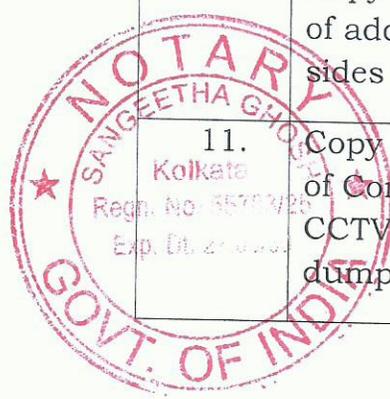
State of Nagaland & Ors.Respondents/Contemnors.

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Aparajita Ghosh
 97484 52379

SL. NO.1.....DATED.....26/9/2025

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Advocate

BEFORE THE NATIONAL GREEN TRIBUNAL, EASTERN
ZONE BENCH, KOLKATA.

M.A.NO.11 OF 2025

AND

M.A.NO.22 OF 2025

IN

ORIGINAL APPLICATION NO. 68 OF 2022



IN THE MATTER OF:

Sunrise Colony through its Chairman & Anr.Applicants

VERSUS

State of Nagaland & Ors.Respondents/Contemnors

AFFIDAVIT IN COMPLIANCE ON BEHALF OF RESPONDENT No. 1,

2, 3 and 6.

I, Renbeni Ngullie, W/o Yanrenthung Jami Age 46 years, working as Deputy Resident Commissioner, Government of Nagaland, Nagaland House, Kolkata-700071, do hereby affirm and declare as under:-

1. That this Hon'ble Tribunal was pleased to pass an Order dated 3rd February, 2023 in Original Application No. 68 of 2022/EZ and in furtherance Order dated 25th August, 2025 passed in Miscellaneous Application No. 11/2025/EZ along with

26 SEP 2025


(Renbeni Ngullie)
Deputy Resident Commissioner
Govt. of Nagaland
Nagaland House, Kolkata-700071

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Miscellaneous Application No. 22/2025/EZ in Original Application No. 68/2022/EZ and affidavit in compliance was directed to be filed by Respondent No. 1, 2, 3 and 6. Therefore this present affidavit is being filed in compliance.



2. That it is submitted on behalf of the Respondent No. 1, 2, 3 and 6 in compliance of directions issued by this Hon'ble Tribunal at paragraph no. 26 of Order dated 3rd February, 2025 passed in Original Application No. 68 of 2022/EZ. Status of compliance is as below :

i. Directive: Finding of alternative land for a new dumpsite through land acquisition proceeding.

Status: The Government has already acquired 10.74 acres (467984 Sq. ft. or 32B-02K-10L) for setting up of waste management site/landfill for Dimapur Municipal Council at Dobagaon Village, Dimapur as on the 10th of September 2024 through the 42nd State Land Acquisition Authority (SLAA).

Copy of the proof of acquisition made by State Government through 42nd State Land Acquisition Authority (SLAA) is enclosed herewith as **Annexure R1**.

26 SEP 2025

(Renbeni Ngullie)
(Renbeni Ngullie)
Deputy Resident Commissioner
Govt. of Nagaland
Nagaland House, Kolkata-700071

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- ii. Directive: Preparation of Action Plan by Dimapur Municipal Corporation for Waste Management.

Status: Already prepared and submitted to the Government in March 2023 Vide No. DMC/G-6/Govt/Mis/Corrsp/2021-22.

Copy of the Action Plan for Dimapur Municipal Corporation is enclosed herewith as **Annexure R2**.

- iii. Directive: Implementation of strict enforcement of Waste Segregation from source.

Status: Awareness Drives are conducted from time to time and the Department has also engaged the Human Matrix Securite, Indore, Madhya Pradesh for preparation of Comprehensive Action Plan for 6 ULBs (Urban Local Bodies) including the Dimapur Municipal Corporation which is Completed.

Copy of the Work Order for Preparation of Solid Waste Management Action Plan for 6(Six) ULBs in Nagaland is enclosed herewith as **Annexure R3**.

- iv. Directive: Bio-remediation Process.

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(Renberri Ngullie)
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Govt. of Nagaland
Nagaland House, Kolkata-700071

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R. N. Gullie
26/09/2025

Status: Work is assigned to Dimapur Municipal Corporation, Bio-remediation Process ongoing daily. Copy of the work order issued on 29th November, 2024 is enclosed herewith as **Annexure R4**.



v. Directive: Creation of Green Belt and Buffer Zone.

Status: Creation of Green Belt Buffer Zone with Linear Drain between the trees and road adjoining the peripheral road along the wall of the dumpsite is complied. Work is assigned to Dimapur Municipal Corporation and it is reported that the work is ongoing with 70% completion. Copy of the photographic image of Green Belt Buffer Zone is enclosed herewith as **Annexure R5**.

vi. Directive: Installation of Weigh Bridge in the dumpsite.

Status: Work is assigned to Dimapur Municipal Corporation. However, Dimapur Municipal Corporation has sought the assistance of the State Government and the file is under active consideration for approval of the Government. Copy of the Proposal for Funding Support towards Installation of Weigh Bridge at Dumpsite as per

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(Renbeni Ngullie)
Deputy Resident Commissioner
Govt. of Nagaland
Nagaland House, Kolkata-700071

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NGT Original Application No. 68/2022/EZ Directive 26(6) is enclosed herewith as **Annexure R6**.

vii. Directive: Construction of a Concrete Slab for Waste Processing (Segregation Process).

Status: After acquisition of the land at Dubagaon, Dimapur, work is assigned to Dimapur Municipal Corporation. However, Dimapur Municipal Corporation has sought the assistance of the State Government and the file is under active consideration of the Government for approval.



viii. Directive: Construction of Linear Drainage inside the periphery of the dumpsite.

Status: Work is assigned to Dimapur Municipal Corporation; work is in progress with 90% of the work completed.

ix. Directive: Construction of Effluent Treatment Plant (ETP).

Status: Proposal under active consideration and approval of the Government for construction in the newly acquired land at Dubagaon. As directed, the Chief Secretary, Government

26 SEP 2025

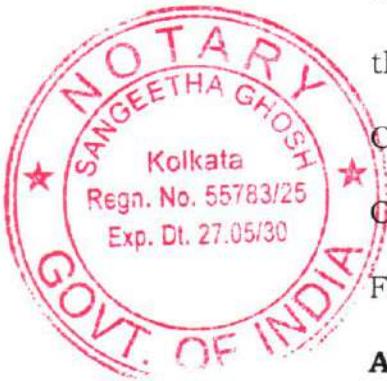

(Renbeni Ngullie)
Deputy Resident Commissioner
Govt. of Nagaland
Nagaland House, Kolkata-700071

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of Nagaland is expediting the matter to ensure sanction of funds in this regard.

- x. Directive: Construction of Fecal Sludge Treatment Plant (FSTP) with higher capacity.

Status: Work for 150 KLD FSTP in progress with 65% completion in Shozukhu for Dimapur and adjoining areas. Work order issued vide no. UEW/ACE/AMRUT-2/FSTP/2024/343 dated 13th November, 2024. As directed, the Chief Secretary, Government of Nagaland is expediting the matter to ensure sanction of funds in this regard.



Copy of the Work Order dated 13th November, 2024 for the Construction of Fecal Sludge Treatment Plant (150 KLD) for FSSM, Dimapur, Nagaland is enclosed herewith as

Annexure R7.

Copy of the photographic image of 150 KLD FSTP Fabrication MS Tanks and Equipment and Instrumentation is enclosed herewith as **Annexure R8**

- xi. Directive: Bio- mining Process

26 SEP 2025

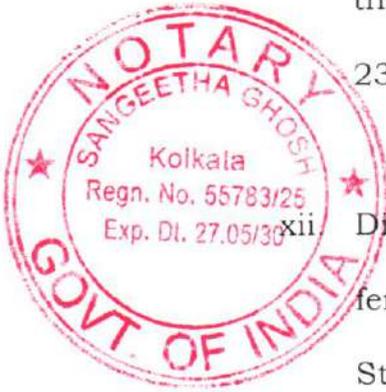

(Renbeni Ngullie)
Deputy Resident Commissioner
Govt. of Nagaland
Nagaland House, Kolkata-700071

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Status: Work Order Awarded for Bio-Mining process to NR Enterprises under SBM 2.0 on 29th November, 2024. Work is assigned to DMC. However, work order has been issued through SBM2.0 and reported that work progress is around 23%. Progress was slow because of unprecedented rain.



xii. Directive: Dump site to be fenced completely and additional fencing on the sides towards River Dhansiri.

Status: Completed. Copy of the photographic image of additional fencing on the sides towards river Dhansiri is enclosed herewith as **Annexure R9**.

xiii. Directive: Installation of CCTV cameras for monitoring of dumpsite.

Status: Work assigned to DMC. Installation of CCTV cameras for monitoring of dumpsite completed, July 2025.

Copy of the photographic image of Completion of installation of CCTV cameras for monitoring of dumpsite is enclosed herewith as **Annexure R10**

26 SEP 2025


(Renben Nguffie)
Deputy Resident Commissioner
Govt. of Nagaland
Nagaland House, Kolkata-700071

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3. I say that the facts stated in the above paragraphs are true and correct to my best of my Knowledge and information and derived from the records available with the concerned authority of Government of Nagaland.

Date: 26.09.2025

Place: Kol Kata



Renbeni Ngullie
(Renbeni Ngullie)
Deputy Resident Commissioner
Govt. of Nagaland
Nagaland House, Kolkata-700071
Deponent

Identified by me

Solemnly Affirmed and
Declared before me U/S 139
CPC, U/S 297 (C) CRPC
Sangeetha Ghosh
Notary
Sangeetha Ghosh
Notary, Govt. of India
Reg. No. 55783
Kolkata

Aparejit Chakraborty
Advocate

26 SEP 2025

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ANNEXURE R1 101

The SLAA is of the view that, the State Government have already acquired an area of 48.48 acres or 2111788.8 Sq. ft @ Rs.15/- per Sq. ft vide the decision of the 41st SLAA meeting held on 08/11/2023 and therefore acquiring more land for Pughoboto Town expansion should not arise.

Action: Commissioner, Nagaland, Land Revenue Department, Additional Deputy Commissioner Pughoboto.

Agenda 42/15 Proposal for acquisition of land for setting up of waste management site/landfill for Dimapur Municipal Council at Dobagaon Village, Dimapur.

The SLAA agreed for acquisition of land measuring an area of 10.74 acres (467984 Sq. ft or 32E-02K-10L) for setting up of waste management site/landfill for Dimapur Municipal Council @ 160/- per sq. ft for Dimapur Municipal Council at Dobagaon Village, Dimapur amounting to Rs. 8, 76, 06, 604/- (Rupees eight crore seventy six lakh six thousand six hundred and four) only. Details of the amount to be compensated is as below:

Sl. No	Particular	Area (in Sq. ft)	Rate per sq. ft	Total (in Rupees)	Addl. 15% Solatium	Total Amount
1	Land for waste management site/landfill for DMC at Dobagaon Village, Dimapur.	467984	Rs. 160/-	Rs. 7, 48, 77, 440/-	Rs. 1, 12, 31, 616/-	Rs. 8, 61, 09, 056/-
2	Establishment & Surve Costs @ 2%	-	-	Rs. 14, 97, 548/-	-	Rs. 14, 97, 548/-
					Total	Rs. 8, 76, 06, 604/-

(Rupees Eight Crore Seventy-Six lakh Six thousand Six Hundred Four) only

- Solatium of 15% as per section 11 of the Nagaland Land (Requisition & Acquisition) Act 1965.

Action: Commissioner, Nagaland, Land Revenue Department, Deputy Commissioner, Dimapur, Department of Municipal Affairs, Dimapur.

Agenda 42/16 Proposal for acquisition of land for setting up of waste management site/landfill for east Dimapur town at Dobagaon Village, Dimapur.

10/9

IX

ANNEXURE R2
ANNEXURE III

ACTION PLAN FOR

DIMAPUR MUNICIPAL COUNCIL

SOLID WASTE MANAGEMENT



FEBRUARY 2023

DIMAPUR MUNICIPAL COUNCIL

CONTENTS

1. Executive Summary
2. Objectives
3. Current Status of Solid Waste Management
 - 3.i. Quantification and Characterization
 - 3.ii. Behaviour in Handling and Disposal of Solid Waste
4. Proposed Action Plan and Strategy to overcome the SWM Challenges
 - 4.i. Zero Waste target
 - 4.ii. Management of Waste Generated
 - 4.iii. Eventual promotion of decentralised waste collection and management
 - 4.iv. Introduction and utilization of modern and mechanised waste processing machinery
 - 4.v. Reward & Recognition
5. Aftermath of the implementation of Proposed Action Plan
6. Annexures
7. Requirements

TABLE OF ANNEXURES INCLUDED

Sl	Document	Annex No
1	Fresh Waste Treatment Flow Chart	Annexure 1
2	Legacy Waste Treatment Flow Chart	Annexure 2
3	Quotation for Fresh Waste Segregation Machine with package shredder fitted	Annexure 3
4	Composting Unit	Annexure 7 (D)
5	Quotation for Waste Shredder at Composting Unit	Annexure 4
6	Quotation for Legacy Waste Segregation Machines	Annexure 5 (A&B)
7	SETUP FOR INSTILLATION OF SEGREGATION MACHINES	Annexure 6
8	IMPROVEMENT OF DUMPING GROUND ROAD ALONG THE BOUNDARY	Annexure 7 (A)
9	STORM WATER DRAINAGE SYSTEM	Annexure 7 (B)
10	RCC BOX CULVERTS	Annexure 7 (C)



1 Executive Summary

This action plan, in line with the SWM Rules 2016, broadly identifies the gap between the current municipal waste generation and its scientific disposal and the key strategies to fill the existing gap by year 2025. The said draft plan is designed in phased manner to achieve the set plans in next 2 years i.e. 2023-25. It also focuses on the existing ongoing MSW projects, challenges and constraints before the Dimapur Municipal Council (DMC), provide solutions that are measurable, reliable, practicable and sustainable. This will help the ULB to opt for the best suitable and proven technologies for ensuring segregation, collection, storage, transportation, processing and scientific disposal of its municipal wastes in accordance with the laid provisions under the SWM Rules, 2016. The draft action plan also suggests the ways and means to make these projects financially self-sustaining based on the principle of "Polluters to Pay".

Last but not least, no efforts to effective SWM Rules compliance can be successful without the active participation of the public themselves. The plan also envisages a component dedicated to the Capacity building of the ULB and undertaking extensive IEC-BCC campaigns to cultivate among the public a "Civic Sense".

To design a strategy as per the SWM Rules 2016 for proper management of DMCs current SWM situation, following guiding principles of waste management have been considered:

1. Waste is a resource
2. Individuals must accept responsibility for and cost of their own waste
3. Resource recovery and recycling is a priority and the Integrated Solid Waste Management Hierarchy will be adhered to.
4. Segregation at source must be adopted
5. The informal sector plays a critical role in recycling
6. Public participation is essential
7. Residual waste must be properly handled, treated and disposed to minimize the load on the existing Dumpsite
8. The system must be run on incentivized, performance based principles
9. All stakeholders have different responsibilities and each should be effectively integrated
10. Land is limited, thus should be utilized as minimum as possible
11. The waste generator has a critical role in the entire system and is responsible for the management of waste.
12. The full cost recovery according to the "polluter pays principle" should be implemented with adequate measures for cross subsidising the poorer sections of society.



13. Extended Producers Responsibility used for incentivizing recycling.

The SWM action plan is designed to rapidly transform SWM sector functions, operations and implementing institutions. Under the plan, by 2025 the SWM system will provide a reliable, sustainable house to house municipal waste collection service to every waste generator in the state, achieve a recycling efficiency, ensure that all residual waste is transported and disposed of in an environmentally safe and socially responsible manner and in conjunction with other implementing stakeholders, make progress in initiating and improving the state's waste system.

2 OBJECTIVES:

1. To ensure compliance with Solid Waste Management Rules, 2016 notified in April 8, 2016
2. To bridge the gap that exists between the current solid waste being generated, segregated, collected, transported, processed and scientifically disposed of by the year 2021
3. To address the current needs, constraints and capacity limitations so to achieve "100% scientific disposal of MSW by the year 2025" goal
4. To use a holistic integrated and cluster based approach to make the SWM sector self-sustainable and viable based on the Principles of 5R's i.e. Reduce, Recycle, Recover, Reuse and Restrict
5. To promote the principles of Polluter to Pay and enhance collection of user fee
6. To encourage the waste generators to source segregate waste, thus fulfilling their role set forth in the SWM Rules 2016.
7. To integrate informal sector in the management of municipal solid waste.
8. To promote Extended Producers Responsibility in promoting recycling as emphasized in SWM Rules 2016.
9. To modernize and mechanize the operation and maintenance of Civic and Public Health Facilities in all the ULBs of the State to provide better and healthy living environment for the citizens of the State
10. To develop the strategy that provides a 'road map' to completely transform State's SWM sector, transitioning it to an integrated, fully functioning and sustainable system which will serve the ULBs for coming decades
11. To generate "civic sense" amongst the masses to uplift the city's sanitation and personal hygiene conditions and raise the hopes for a sustainable common future through extensive IEC programs



3 CURRENT STATUS OF SOLID WASTE MANAGEMENT

3.i. Quantification and Characterization

QUANTIFICATION OF WASTE GENERATED PER DAY

Synopsis of Waste generation by the Dimapur Municipality Assessment

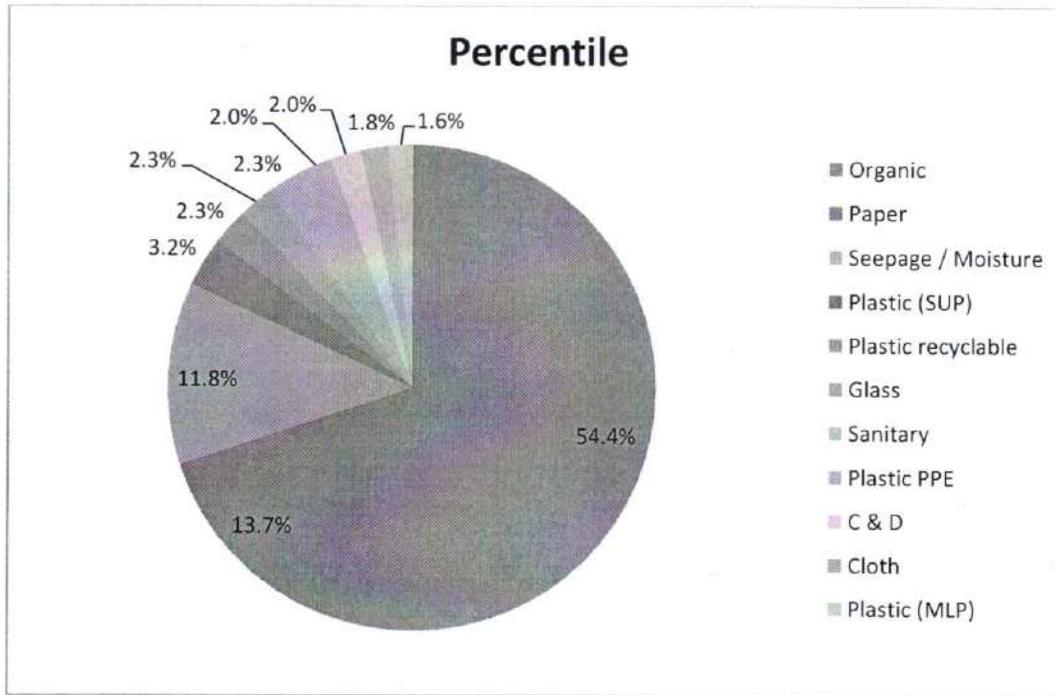
1. Number of Days sample size assessed
 - a. By Municipal Vehicles: 5 Days
 - b. By surrounding villages not under the municipal jurisdiction: 2 Days
- 2.
3. Average number of trips per day:

	Date & Day (2022)	Trips	Municipal Vehicles	Double Trips	Non Municipal Vehicles	Waste Collected (in MT)
Day 1	16 August (Tuesday)	34	23	3	8	101.14
Day 2	17 August (Wednesday)	37	26	3	8	89.87
Day 3	18 August (Thursday)	36	24	4	8	100.74
Day 4	22 August (Monday)	38	26	4	8	94.03
Day 5	23 August (Tuesday)	37	26	4	7	85.12
Average		36.4	25	3.6	7.8	94.18
Total		182	125	18	39	470.9



CHARACTERIZATION OF WASTE

SI No.	Waste Type	Tractor (Kgs)	S Dumper (Kgs)	Dumper (Kgs)	Total	Percentile
1	Organic	926	7.25	3960.73	4894.0	54.4%
4	Paper	51.7	1127.165	50.45	1229.3	13.7%
21	Seepage / Moisture	127.65	463.57	474.57	1065.8	11.8%
2	Plastic (SUP)	77.4	70.25	136.51	284.2	3.2%
5	Plastic recyclable	44.15	1.8	163.27	209.2	2.3%
3	Glass	76.1	52.65	80.25	209.0	2.3%
7	Sanitary	39.85	130.4	32.7	203.0	2.3%
13	Plastic PPE	6.25	125.45	52.76	184.5	2.0%
14	C & D	4.35	0	175.15	179.5	2.0%
6	Cloth	41.7	53.4	63.3	158.4	1.8%
8	Plastic (MLP)	29.8	51.35	63.48	144.6	1.6%





3.ii. Behaviour in Handling and Disposal of Solid Waste

	Present Process	Gap Identified
1	Doorstep Collection	<ul style="list-style-type: none"> • Waste not segregated • Unable to reach houses with narrow roads • Covering of collection trucks going to the dumpsite
2	Initial Treatment of Waste	All Waste is sprayed with bioculture without any segregation
3	Treatment of Market Waste	All waste is collected unsegregated and sent to the dumpsite
4	Control of Air Pollution created by dust collecting in the road edges and pot holes	Sweeping of (Select)roads once a day

4. PROPOSED ACTION PLAN AND STRATEGY TO OVERCOME THE SWM CHALLENGES

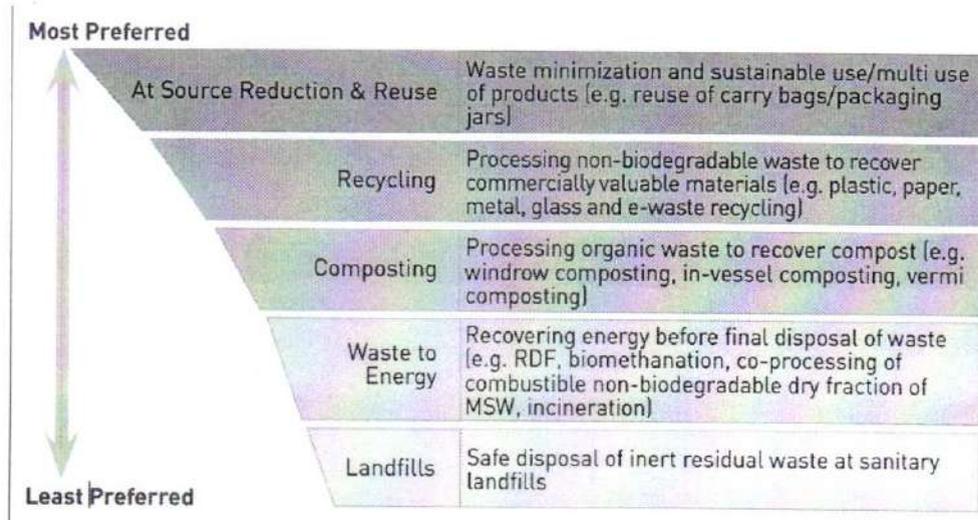
4.i. Zero Waste target

It is essential for every sector and commodities to adopt various means and strategies for increased waste prevention, reduction and diversion. Under a zero waste model, those materials that currently cannot be recycled or composted (roughly 20-30%, depending on the sector), will be redesigned so they can become an input via reuse, recycling, composting. Recognizing the need to re-think waste as a resource is essential now, and in doing so extend the life of the precious and limited landfill.

Zero waste is a goal that is ethical, economical, efficient and visionary, to guide people in changing their lifestyles and practices to emulate sustainable natural cycles, where all discarded materials are designed to become resources for others to use. Implementing Zero Waste will eliminate all discharges to land, water or air that are a threat to planetary, human, animal or plant health.

To achieve zero waste strategy following steps in line with SWM Rules 2016 shall be followed:

- Follow the principles of the Integrated Waste Management Hierarchy, as given in the MSWM Manual, 2016



- Maximize recycling of waste at each level by sending the recyclables to appropriate vendors for further processing and utilization.
- The non-recyclable high calorific fractions to be segregated and sent for recycling.
- Set recycling rates and targets for various stakeholders (Recyclers, Manufacturers) for promoting and ensuring recycling.
- All the biodegradable waste shall be segregated and processed to convert it into compost, energy or any other useful product.
- Only the recycling rejects to go for energy recovery through RDF production to co-processing in cementplants or for incineration.
- Only the non-usable, non-recyclable, non-biodegradable, non-combustible and non-reactive inert waste and pre-processing rejects and residues from waste processing facilities shall go to sanitary landfill and the sanitary landfill sites shall meet the specifications as per SWM Rules 2016 (Schedule-1), however every effort will be to recycle or reuse the rejects to achieve the desired objective of zero waste going to landfill.

4.ii. Management of Waste Generated

PROCESS	STATUS	GAP	PLAN	OWNER	TIMEFRAME
1. COLLECTION OF WASTE					
Segregation at Source	Mixed Waste Collection (RESIDENTIAL)	<ul style="list-style-type: none"> • Citizens unaware of Segregation • No knowledge on various forms of segregation • Collection vehicles not fitted with required compartments • Adequate vehicles not available for reaching households with narrow roads • No viable composting unit available at the Dumpsite 	<ul style="list-style-type: none"> • IEC – BCC Campaigns at various levels to encourage segregation of Waste • Reward/Recognition programs for citizens segregating at source • Involve SHGs/JLGs/NGOs to participate and encourage segregation at source • Colony Sanitation teams to be adequately empowered for overseeing segregation of waste at the colony level • Colony sanitation teams need to be sensitised on the importance of waste segregation and if possible every colony can start composting in their own localities with help from DMC. • Utilize smaller vehicles/Pushcarts, Tricycles fitted with collection bins for collection of segregated waste from end lane homes • Retrofit collection vehicles to carry all segregated waste separately without contamination • Develop a composting unit at the dumpsite for processing biodegradable waste, converting it into marketable resources. Methods used could be composting using bio-cultures and/or vermicomposting • Involve e-waste collectors in weekly or monthly activities for collection of such waste from wards/dumpsite • Decentralised collection and management needs to be looked into so that all waste 	<p><u>Only for Behavioural change:</u> DMC in collaboration with NGOs (SME's) and Colony Sanitation Teams</p> <p><u>Others:</u> DMC</p>	18 Months

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			<ul style="list-style-type: none"> materials do not reach the dumpsite. Houses with apartments should ensure that all waste is collected and deposited (Preferred segregated) Waste to be defined into different segregates (Biodegradable/Dry/Sanitary/Domestic hazardous waste) 		
Mixed Waste Collection (MARKETS)	<ul style="list-style-type: none"> Citizens unaware of Segregation No knowledge on various forms of segregation Collection vehicles not fitted with required compartments 	<ul style="list-style-type: none"> IEC – BCC Campaigns for shop owners and market welfare organisations to encourage segregation of Waste Involve and organise the informal sector to attribute their work with the recognition of the DMC Incentivise the collection of dry waste from markets and redirect the dry inert waste to select collection areas Create a place for collection of ONLY BIODEGRADABLE WASTE Retrofit collection vehicles to carry all segregated waste separately without contamination A space within the market premises needs to be identified for composting the organic waste Manpower and technology for composting needs to be overseen by the DMC Regular check on compliance by the sellers of the marketplace Incentivise performance 	<ul style="list-style-type: none"> INORGANIC WASTE Integrate informal sector (Rag pickers) for collection of dry waste 	<p><u>Only for Behavioural change:</u> DMC in collaboration with NGOs (SME's)</p> <p><u>Others:</u> DMC</p>	Within 6 Months

			<ul style="list-style-type: none"> Segregate dry waste in categories for collection Segregated dry waste can be sent to the dumpsite for further processing/bailing/dispersing and inert waste can be utilised for landfill process 		
2. TRANSPORTATION OF WASTE TO THE DUMPSITE					
Primary Collection	All households not reached	<ul style="list-style-type: none"> Creation of Garbage vulnerable Points because all citizens waste aren't collected Insufficient vehicle for 100% collection of D2D waste 	<ul style="list-style-type: none"> Utilize smaller vehicles/Pushcarts, Tricycles fitted with collection bins for collection of segregated waste from end lane homes Involve and organise the informal sector to attribute their work with the recognition of the DMC IEC-BCC Campaigns to encourage deposition of waste to the right places 	DMC	6 months
Secondary Collection	Not initiated	NA	<ul style="list-style-type: none"> Smaller collection vehicles will deposit the collected waste to bigger collection trucks in designate areas ensuring that the indicative place isn't polluted further Secondary collection areas can be utilized as areas for diversion of recyclable waste reducing transportation cost Only inert waste and biodegradable waste to be transferred to collection trucks for transportation to the dumpsite therefor reducing intake at the dumpsite 	DMC	18 Months
Transportation	Covering of collection trucks going to the dumpsite	Already being practised, however it is observed that some such trucks stop at the local scrap dealers and materials are being sold privately	<ul style="list-style-type: none"> Ensure proper monitoring of vehicular transport Loss of revenue can be curtailed by proper monitoring Decentralised collection of recyclable waste which will reduce transportation cost 	DMC	12 Months

3. TREATMENT & PROCESSING OF COLLECTED WASTE& LEGACY WASTE					
Treatment&Processing	<p><u>FRESH WASTE</u> Sprayed with bio-culture and allowed to decompose, windrows created, stabilized</p> <p><u>LEGACY WASTE</u></p>	<p>Incomplete segregation of waste with organic and inorganic waste mixed together and left for stabilization after wind-rowing</p> <p>Legacy waste status: Stabilised Process of Bio-Mining should start at the earliest so that land can be reclaimed at the Dumpsite</p>	<ul style="list-style-type: none"> Initiate segregation of waste as it reaches the dumpsite (See Annexure 1 for process layout) Purchase of a 150 TPD waste segregation machine is required Recyclables should be processed as they are segregated so that there is no further accumulation of waste at the dumpsite Proper space needs to be demarcated for storage waste which could further be transported to areas for landfill A well designed and modern composting unit with a capacity intake of minimum 20 TPD biodegradable waste Domestic Hazardous waste, e-waste & Medical waste to be treated as per the SMW 2016 & CPCB guidelines Legacy waste which has already been stabilized has to be segregated using bio-mining machines without which land cannot be reclaimed at the present dumpsite (see Annexure 2 for process layout) Purchase of minimum 500 TPD bio mining plant that will depend on minimum manual labour, fractions for bio-mining criteria detailed in Annexure 2 	DMC + State Urban Development + State Municipal Affairs	12 Months
4. IDENTIFICATION OF BULK WASTE GENERATORS					
BWG identification	Not identified	Since no BWGs have been identified, appropriate by-laws need to be passed	<ul style="list-style-type: none"> Setting up by-laws for BWGs based on the local standards in cognizance of the SWM 2016 rules Close monitoring so that the waste 	DMC	12 Months

			<p>generated by BWGs are not diverted otherwise</p> <ul style="list-style-type: none">• Appropriate sanitation fees to be levied and collected• Integration of informal sector for proper management of dry waste from these generators		
--	--	--	--	--	--



4.iv. Introduction and utilization of modern and mechanised waste processing machinery

Included in Annexures

4.v. Reward & Recognition

The motivational strategy involves two approaches (i) Punishment and (ii) Reward. The first approach will develop fear, which is good to certain extent but in long runs compel the defaulter to revolt against the same and thus leads to distraction. The second approach though is not quick result oriented but these initiatives ones gather momentums then it lead to success. Either people or an organization, everyone loves getting “recognized”.

Thus, DMC plans to welcome suggestions globally to identify the best mechanism of rewarding the person, community or an organization that set an example of best waste management practices shall be rewarded if it ensures best MSW rules compliance and achieve the baseline service level benchmarks developed by MoUD, highlighted as below:

	Performance Indicator	Norms	Rationale
1	Household level coverage Of SWM services through door-to-door collection of MSW	100%	This indicator provides the coverage of door to door solid waste collections services. Door step level collection is an essential and critical starting point in the entire chain of specific MSWM services.
2	Efficiency of collection of MSW	100%	While the indicator is well understood, the reliability varies significantly on account of different methods used for measurement. Collection efficiency should measure waste collected in normal course by the SWM system. Typically the uncollected waste tends to gradually find its way into recycling, or is strewn along the roads, clogs the drain or in case of organic waste, it putrefies and degrades, hence the significance of collection efficiency indicator.
3	Extent of segregation of MSW (segregation should be at least separation of wet waste and dry waste at the source. Ideally the segregation should be in the following categories – biodegradable, non-degradable and hazardous domestic waste like battery etc.)	100%	Segregation of waste is a critical requirement for sustainable solid waste management system. Segregation enables recycling, reuse, treatment and scientific disposal of the different components of waste. Segregation of waste should ideally be at source and should then also be transported in a segregated manner up to the point of treatment and / or disposal. If waste is received at these points in a segregated manner, it can be safely assumed; that it has been segregated at source and transported so while the converse may not be true. Therefore, segregation is being measured at this point of receipt, rather than at point of collection.

4	Extent of MSW recovered	80%	Environmental sustainability demands that maximum extent of waste should be recycled, reused or processed. While the processing, recycling and reuse should be carried out without creating any health and environmental hazards, the total quantum of waste recovered is in itself a key performance parameter. Therefore, measurement of this indicator is critical. The benchmark value for this indicator will depend on the amount of inert matter comprised in the waste collected by the ULB.
5	Extent of scientific disposal of MSW		Inert waste should finally be disposed at landfill sites, which are designed, built operated and maintained as per standards laid down in prevailing laws and manuals of nodal agencies. This includes collection and treatment of leachate at the landfill site. Extent of compliance should be seen against total quantum of waste that is disposed in landfills. This is a critical performance parameter from an environmental sustainability perspective
6	Extent of Cost recovery for the ULB in MSWM services		Financial sustainability is a critical factor for all basic urban services. In services such as SWM, some benefits are received directly by the consumers, while some other benefits accrue indirectly through a cleaner and sustainable environment, apart from public health benefits. Therefore, costs related to SWM may be recovered through a combination of taxes and user charges. In case of SWM, there is potential to supplement user charges with revenues that can be gained from recycling, reuse and conversion of waste to either compost or directly to energy. Therefore, it is critical for measuring overall cost recovery.
	Efficiency in redressal of customer complaints	80%	It is important that in essential services such as SWM, the utility has effective systems to capture customer complaints/ grievances, escalate them internally for remedial action and resolve them. While many ULBs/ utilities have put in place systems to capture complaints, much more work needs to be done to put in place back end systems for satisfactorily resolving those complaints in a timely manner. As SWM is an essential service, the benchmark time for redressal is 24hours or the next working day
	Efficiency in collection of MSWM related user charges	90%	For a utility, it is not just enough to have an appropriate tariff structure that enables cost recovery objectives, but also efficient collection of revenues that are due to the utility. It is also important that the revenues are collected in the same financial year, without allowing for dues to get accumulated as arrears

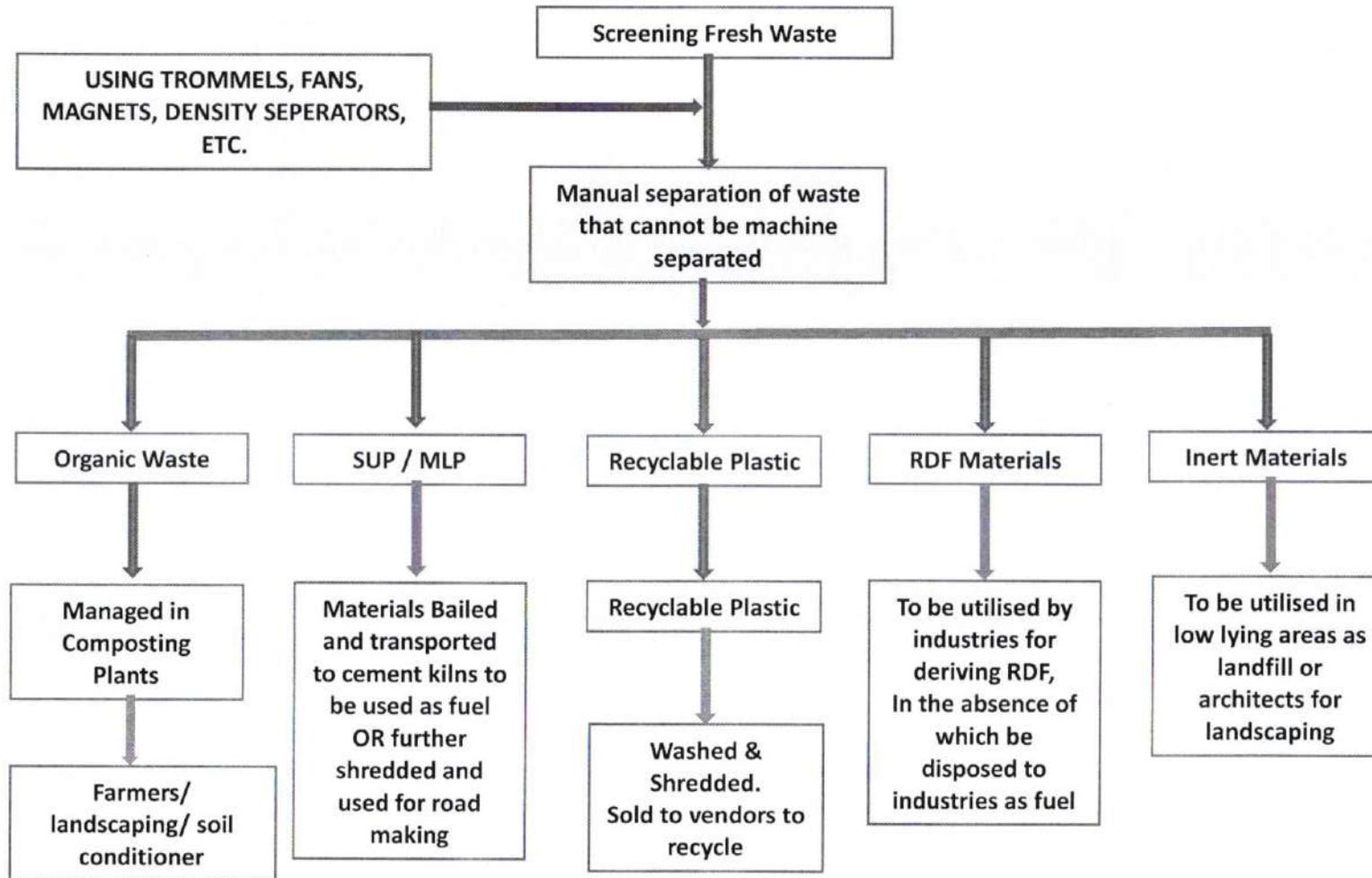


6 Aftermath of the implementation of Proposed Action Plan

Following results are expected if the proposed action plan is put at place;

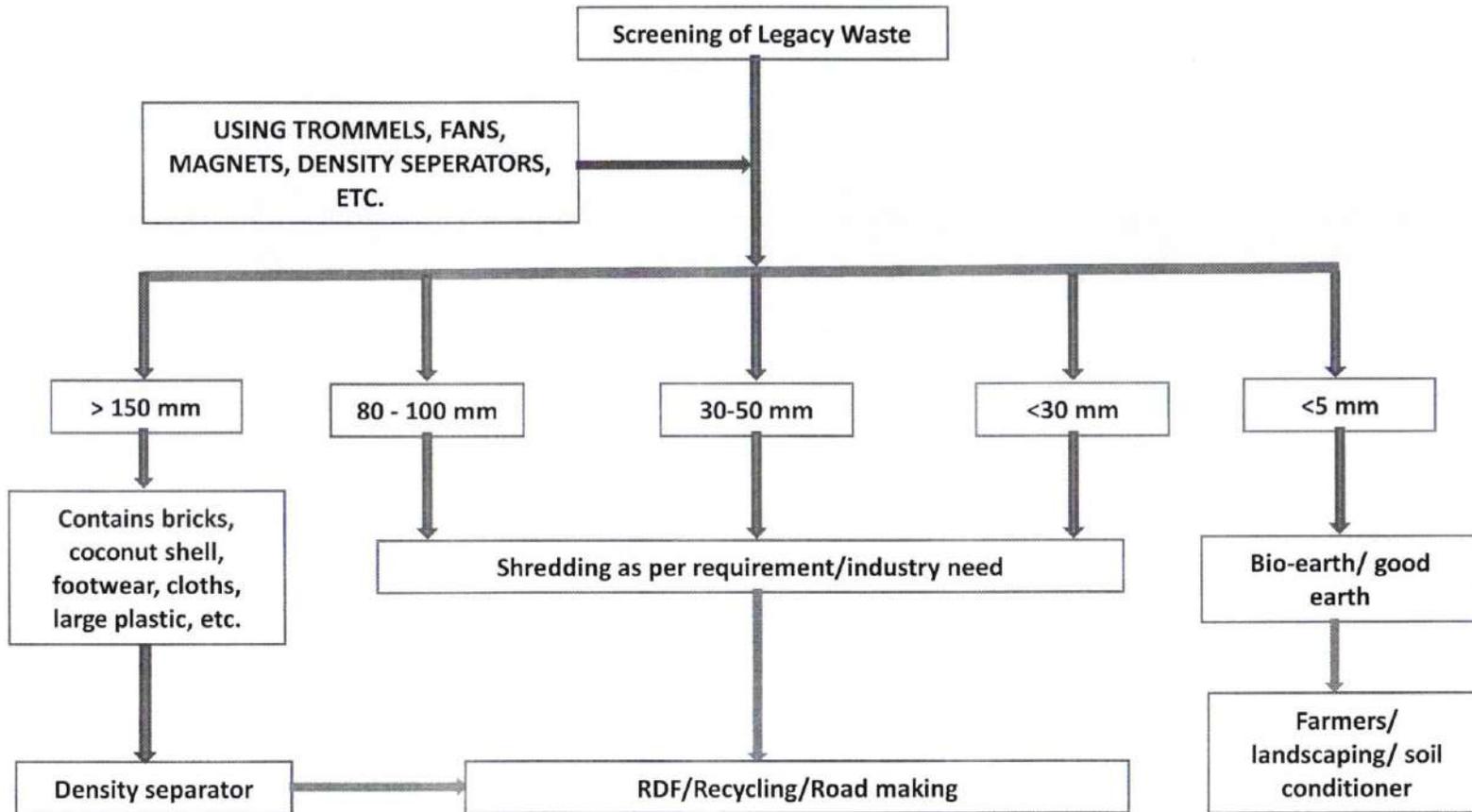
- Clean and Green Cities
- Decentralized approach of primary collection system through Resident Communities
- Sustainable Development through Resource Recovery
- Meeting International hygiene and sanitation city standard Pollution free rivers
- Effective compliance of Municipal Solid Waste Management Rules, 2016 which shall be monitored by relevant monitoring bodies and process owners.
- Rise in civic sense awareness, personal and community hygiene Reduction of waste generation per capita, and maximize the diversion to waste to resource
- Achieving 98% compliance of waste generation and disposal
- Rise in awareness level about sanitation and personal hygiene

Annexure 1



26

Annexure 2



27

7. REQUIREMENTS FOR A SUCCESSFUL SOLID WASTE MANAGEMENT MODEL

PRESENT TECHNOLOGY / MACHINERY

#	AREA OF OPERATION	MACHINERY / INFRASTRUCTURE	STATUS
A	Fresh Waste	None	Only Bioremediation, no scientific method used for segregation or treatment No scientific compost treatment plant set up
B	Legacy Waste	Inadequate	100% Legacy Waste already stabilised Bio Mining machine available however dependency on Manual labour is very high and due to the lack of manpower the machine cannot be utilised.
C	Infrastructure	<ul style="list-style-type: none"> i. No structured drainage ii. Temporary in-roads within the dumpsite iii. No set up for segregation machines to be installed 	<ul style="list-style-type: none"> i. Lack of proper drainage within the dumpsite leading to water logging and inaccessibility to precise locations for various factors ii. Undeveloped in-roads within the dumpsite iii. Setting up of infrastructure for installing Fresh & Legacy waste segregators

REQUIREMENTS (Quotations & Estimates enclosed with the original submission)**A. FRESH WASTE MANAGEMENT**

#	TECHNOLOGY / MACHINERY	CAPACITY	QUANTITY	MANPOWER	QUOTE COST (inclusive of 18% GST)	TOTAL COST
1	Segregation Machine with package shredder fitted (See Annexe 3)	150 MT/D	1	Skilled: 3 Unskilled: 10	₹ 47,70,150	₹ 1,32,16,396
2	Composting Unit (See Annexe 7(D))	15 MT/D	1	Skilled: 2 Unskilled: 5	₹ 72,96,867	
3	Waste Shredder (See Annexe 4)	3 MT/Hour	1	Skilled: 1 Unskilled: 1	₹ 11,49,379	

B. LEGACY WASTE MANAGEMENT

#	TECHNOLOGY / MACHINERY	CAPACITY	QUANTITY	MANPOWER	EST. COST (inclusive of 18% GST)	TOTAL COST
1	Segregation Machines (See Annexe 5(A & B))	300 MT/D	1	Skilled: 3 Unskilled: 10	POWERSCREEN @1200 tpd Rs. 1,42,14,200 (Annexe 5A) PRIYA ENTERPRISES @ 300 tpd Rs. 52,80,001 (Annexe 5A)	WITH POWERSCREEN 14214200
2	Excavator	180/210	1	Skilled: 1 Unskilled: 1	Excavator Available	WITH PRIYA ENTER- PRISES
3	Bailing Machines	-	1	Skilled: 1 Unskilled: 2	Infrastructure as well as machinery available presently will be utilised	52,80,001

C. INFRASTRUCTURE DEVELOPMENT

#	TECHNOLOGY / MACHINERY	QUANTITY	EST. COST	AMOUNT	TOTAL COST
1	IMPROVEMENT OF DUMPING GROUND ROAD ALONG THE BOUNDARY (See Annexe 7(A))	1	₹ 148,33,700	₹ 148,33,700	₹ 260,08,605
2	STORM WATER DRAINAGE SYSTEM (See Annexe 7(B))	1	₹ 96,81,700	₹ 96,81,700	
3	RCC BOX CULVERTS (See Annexe 7(C))	5	₹ 1,92,801	₹ 9,64,005	
3	SETUP FOR INSTILLATION OF SEGREGATION MACHINES (FRESH & LEGACY) (See Annexe 6)	2	₹ 2,64,600	₹ 5,29,200	

TOTAL (A+B+C)

SI No.	HEADER	Company		Department	Working Cost	
		PRIYA ENTERPRISES	TEREX POWERSCREEN		WITH PRIYA ENTERPRISES	WITH TEREX POWERSCREEN
1	FRESH WASTE MANAGEMENT	₹ 59,19,529		₹ 72,96,867	₹ 132,16,396	₹ 132,16,396
2	LEGACY WASTE MANAGEMENT	₹ 52,80,001	₹ 142,14,200		₹ 52,80,001	₹ 142,14,200
3	INFRASTRUCTURE DEVELOPMENT			₹ 260,08,605	₹ 260,08,605	₹ 260,08,605
TOTAL		₹ 111,99,530	₹ 142,14,200	₹ 333,05,472	₹ 445,05,002	₹ 534,39,201

Remarks:

- Present machinery owned by DMC is already integrated into the working capital of this action plan
- Infrastructure within the dumpsite will be further utilized for various purposes like administration, storage, tool maintenance, etc. as per the actionable of the action plan so that there is minimal cost in construction of essential infrastructure
- Expenditure does not include transportation cost of the machinery ordered and Annual Maintenance Charges (AMC) of the segregation machines

31

GOVERNMENT OF NAGALAND
DIRECTORATE OF MUNICIPAL AFFAIRS
NAGALAND: KOHIMA

NO.DMA/T-407/HMS/2023

Dated: Kohima the.....Sept 2024

To,
The Managing Director,
Human Matrix Securite,
Indore; Madhya Pradesh.

Sub: Work Order for Preparation of Solid Waste Management Action Plan for 6 (Six) ULBs in Nagaland.

Sir,

In inviting reference to your email dated 27th June 2024 on the subject "Proposal for Solid Waste Management Action Plan for Six ULBs in Nagaland" and consequent upon Administrative Approval received from Government vide No. MA-25/2019 (VOL-II)/599 dated 21st August 2024, Work Order amounting to Rs. 42,50,000/- (Rupees Forty-Two Lakhs and Fifty Thousand) only is hereby issued for preparation of Comprehensive Action Plan for 6 (six) ULBs viz. Dimapur MC, Kohima MC, Mokokchung MC, Tuensang TC, Chumoukedima TC, Wokha TC to address specific waste generation, collection and processing challenges and identification of essential infrastructure, including MRF, composting units, secured land fill sites and facilities/machineries/equipment of suitable capacities.

This is for your kind information and necessary action for submitting Acceptance Letter of Terms & Conditions as agreed based on the latest proposal received by e-mail dated 27th June 2024.

Enclosed: As stated

Yours faithfully,

(SOLESUL THOLRE)
Addl. Director & HoD
Directorate of Municipal Affairs
Nagaland: Kohima

NO.DMA/T-407/HMS/2023 /777

Dated: Kohima the...6....Sept 2024

Copy to:

1. The Senior PS to Hon'ble Advisor UDD & MAD for favor of kind information of the Hon'ble Advisor
2. The Commissioner & Secretary, UDD & MAD for kind information
3. Office Copy

(SOLESUL THOLRE)
Addl. Director & HoD

Handwritten signatures and dates: AP, 2/09/24, 2/9/24

S.A.I

Handwritten signature and date: 2/09/2024

Handwritten notes: MA Derul, 13/9/24, Principal, Head and Civil Secretariat

Dated: Kohima, the 29th November, 2024

WORK ORDER

No: UD/SBM-2/26/SWM-LW/2024 : In pursuance to the Administrative approval dated 27th November 2024 and upon successful bid against tender No: UD/SBM-2/26/SWM-LW/2024 -II, dated 30th October 2024, *M/S N.R Enterprises* is hereby awarded with the work – "Bioremediation of an estimated Volume of 1,61,110 MT legacy waste, resource recovery & reject disposal with 100% reclamation of the dumpsite of Dimapur Municipal Council at Burma Camp, Dimapur, Nagaland," for contract value of Rs 550/- per MT against the estimated Legacy waste volume of 1,61,110 MT at the total remediation cost of Rs 8,59,52,185/- (Rupees Eight Crores fifty -Nine Lakhs Fifty Two Thousand One Hundred and Eight -Five only)

The terms and conditions are as follows:

1. All project must be completed as per the bid document timeline from the date of issue of this order.
2. All materials have to be arranged by the contractor from his own resource and their own risk and cost.
3. All coordination with the concerned ULB is to be done by the contractor as per bid document.
4. Payment shall be as per the payment terms of the bid document.

(KEZHOCHELE RHETSO)
Mission Director- SBM-U
Urban Development Department
Nagaland: Kohima

Dated: Kohima, the 29th November, 2024

No: UD/SBM-2/26/SWM-LW/2024

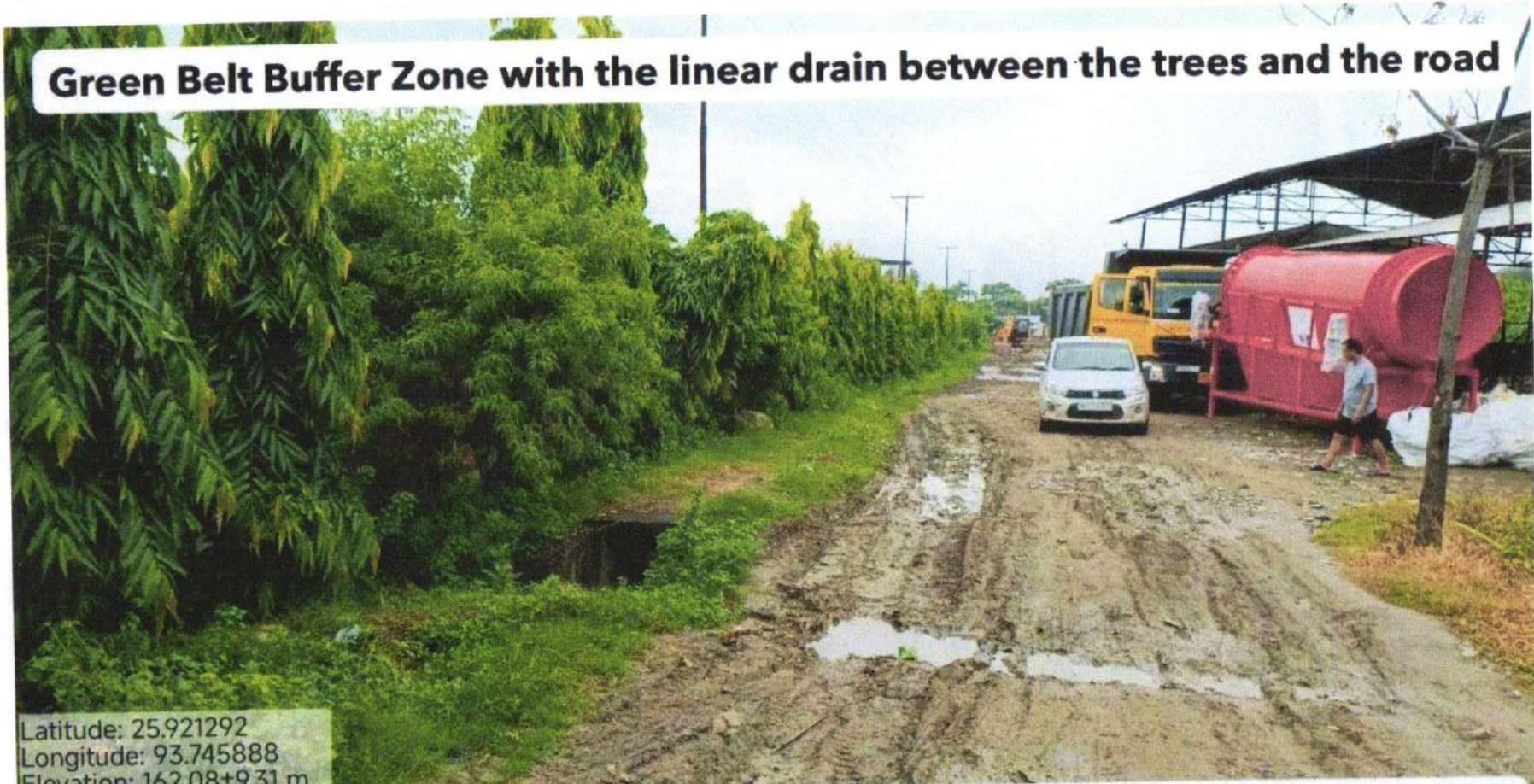
Copy to:

1. The PS to Advisor UD and MA for kind information to Hon'ble Advisor
2. The Commissioner & Secretary, UD & MA for kind information.
3. The Director, UD, for kind information
4. The Secretary, Nagaland Pollution Control Board, for kind information.
5. The CEO's of concerned ULB's for kind information and necessary action.
6. ~~M/S N.R Enterprises~~ for kind information and necessary action.
7. Office Copy

rbz

(KEZHOCHELE RHETSO)
Mission Director- SBM-U
Urban Development Department

Green Belt Buffer Zone with the linear drain between the trees and the road



Latitude: 25.921292
Longitude: 93.745888
Elevation: 162.08±9.31 m
Accuracy: 5.2 m
Time: 12-08-2025 15:41
Note: DMC dumpsite Drainage

Compliance to directive no. 26(v) of 03/02/2023

34
OFFICE OF THE
DIMAPUR MUNICIPAL COUNCIL
DIMAPUR: NAGALAND

No.DMC/G-6/Govt/Mis/Corrsp//2021-22: 1184-86 /Dtd. Dimapur the 28th July' 2025.

To,

The Commissioner & Secretary,
Urban Development and Municipal Affairs.
Government of Nagaland.
Nagaland: Kohima 797001

Subject: Proposal for Funding Support toward Installation of Weigh Bridge at
Dumpsite as per NGT Original Application No. 68/2022/EZ Directive 26(6)

Respected Sir,

In reference to the Hon'ble National Green Tribunal (NGT) Order dated 25.05.2023 in the matter of OA/68/2022/EZ, specifically Directive 26(6) mandating the Installation of a Weigh Bridge at the Dumpsite, I write this proposal seeking financial assistance for immediate implementation of this directive.

Background & Legal Reference

The NGT in its ongoing monitoring of compliance to Solid Waste Management Rules, 2016, and other relevant environmental mandates, has directed all Urban Local Bodies (ULBs) to establish baseline data on daily waste generation, processing, and disposal. Directive 26(6) of the above-mentioned Order specifically mandates:

"Installation of Weigh Bridge in the dumpsite for accurate waste quantification and accountability."

This is critical to ensuring effective waste management planning, resource allocation, and performance monitoring under the Solid Waste Management framework.

Justification for Weigh Bridge Installation

1. **Compliance Mandate:** As per NGT's directive, non-installation would amount to non-compliance and may attract penalties.
2. **Accurate Waste Data:** A weigh bridge ensures precise tracking of waste entering the dumpsite, crucial for inventory, reporting, and performance audits.
3. **Operational Efficiency:** Enables data-driven decisions for logistics, segregation performance, and landfill capacity management.
4. **Baseline for Remediation:** Essential for scientific assessment in case of dumpsite remediation or legacy waste bio-mining projects.

Proposed Site

The proposed weigh bridge will be installed at the entrance of the main dumpsite under the jurisdiction of Dimapur Municipal Council, Burma Camp Dumpsite.

AS
Not now.

P.C.
04/08/25

AS
4/8/25

499 on 4/8/25
M. Deka
Nagaland Div. Dimapur

1 Secy

4/08/2025

~~36~~

Estimated Cost

Based on market assessments, the estimated cost for installation of a standard 60 MT capacity electronic weigh bridge, including civil works, platform, software, and accessories, is approximately ₹ 20,00,001. A detailed cost estimate is annexed for reference.

Sl	Particulars	Amount	Remarks
1	ESSAE 60 TON 7.5 M X 3, M CONCRETE CTS 2.0 PIT TYPE AND PIT LESS TYPE W/B	₹ 15,10,001	Quotation Attached
2	Civil Works and base construction	₹ 4,50,000	Blueprint attached
3	Installation Cost (Welders, HYVA, engineer fooding& Lodging)	₹ 40,000	
	Total	₹ 20,00,001	

Funding Request

We humbly request the Department to extend financial assistance amounting to ₹20,00,001 (Rupees Twenty Lakhs and One Only) under the appropriate scheme head or special allocation, to enable compliance with the NGT directive in a time-bound manner.

We are committed to maintaining transparency and accountability and shall provide utilization certificates, physical progress reports, and compliance documentation as required.

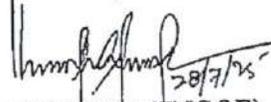
We hope that the Department will support this initiative, which not only ensures compliance with environmental directives but also strengthens the capacity of ULBs in scientific waste management.

Thank you for your continued support and consideration.

Enclosures:

1. Copy of NGT Order OA/68/2022/EZ – Excerpt of Directive 26(6).
2. Detailed Cost Estimate for Weigh Bridge Installation.
3. Site Layout and Photographs of Dumpsite.

Yours Sincerely,


 (THUNGCHANBEMO TUNGOE)
 Chief Executive Officer,
 Dimapur Municipal Council.
 Dimapur: Nagaland.
 /Dtd. Dimapur the 23rd July' 2025

No.DMC/G-6/Govt/Mis/Corrsp//2021-22:

Copy to:-

1. The Chairperson, DMC for information.
2. The Dy. Chairperson, DMC for information.
3. Office copy.

(THUNGCHANBEMO TUNGOE)
 Chief Executive Officer,
 Dimapur Municipal Council.
 Dimapur: Nagaland.

~~ANNEXURE VI~~
ANNEXURE R7

GOVERNMENT OF NAGALAND
OFFICE OF THE ADDITIONAL CHIEF ENGINEER
URBAN ENGINEERING WING
NAGALAND : : KOHIMA

No.UEW/ACE/AMRUT-2/FSTP/2024/343

Dated Kohima, the 13th Nov 2024

To
M/S VIU CESCO (JV)
ZMC Market Complex
Kohima, Nagaland.

Sub : - Work Order for the Work - Construction of Faecal Sludge Treatment Plant (150 kld) for FSSM, Dimapur, Nagaland

On approval by the SLTC AMRUT-2.0 Nagaland, I am to issue the Work Order for the Work - Construction of Faecal Sludge Treatment Plant (150 kld) for FSSM, Dimapur, Nagaland as per the rate quoted by your firm i.e. At Par the Tendered Amount Rs. 6162.95 Lakhs (Rupees Sixty One Crores Sixty Two Lakhs Ninety Five Thousand only) with the following terms and conditions:

Terms & Conditions:

1. No enhancement of rate will be considered by the Department.
2. Taxes will be applicable as per Government notifications.
3. Stipulated time for completion is 15 months from the date of issue of work order.
4. Payment is subjected to availability of fund.

Over and above, you are requested to abide by the following conditions:-

1. The Work should not be sublet in any circumstances and if found to have been subject to any point of time, the Contract is liable to be cancelled.
2. You are requested to maintain a site order book to record necessary instructions by the inspecting Engineer-in-Charge of the work from time to time.
3. The materials to be used in the work have to be arranged by the Contractor from their own resources at their own risk and cost.
4. You are requested to contact the office of the undersigned to possess the work site and collect working drawing to start the work.
5. The date of commencement will be reckoned 15 (fifteen) days from the date of issue of this order or the actual date of commencement of the work whichever is earlier.
6. Defect liability/maintenance period is 1 (one) year and any defect detected shall be corrected by the contractor at their own cost without which security money will be forfeited and the same will be made good by the Engineer-in-Charge.
7. Taxes will be deducted as per prevalent rules & rates

(Er. K NIKATO ASSUMI)
Addl. Chief Engineer
Urban Engineering Wing
Nagaland, Kohima.

No.UEW/ACE/AMRUT-2/FSTP/2024

Dated Kohima, the Nov 2024

Copy to:-

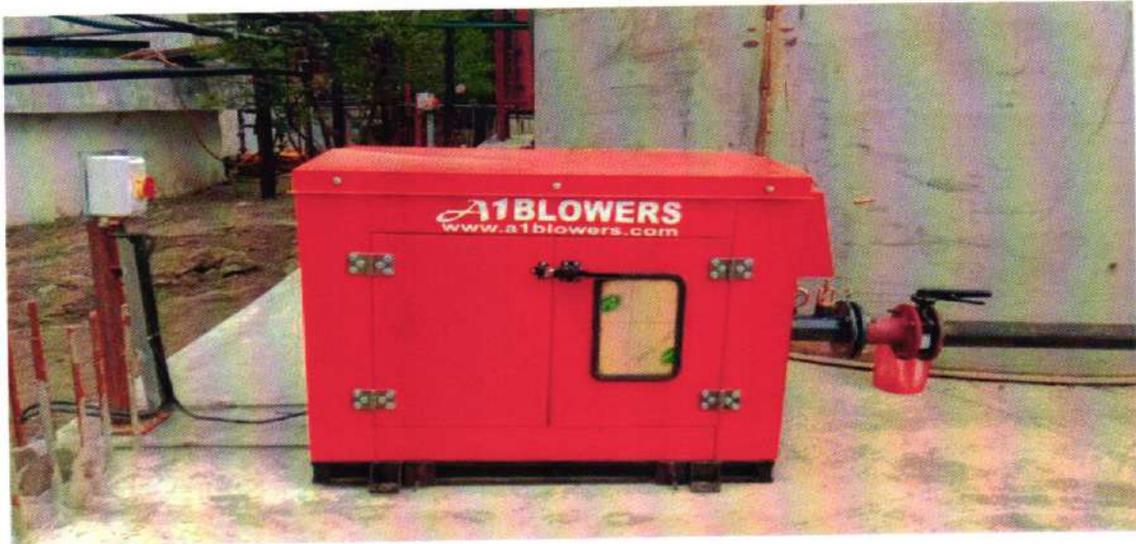
1. The P.S to Hon'ble Advisor, UD & MA, Govt. of Nagaland for kind information.
2. The Commissioner & Secretary to the Govt. of Nagaland, UD & MA for kind information.
3. The Mission Director, AMRUT-2, UD Nagaland for kind information.
4. The Executive Engineer-II, UEW, Nagaland for kind information.
5. The Asstt. Engineer/Junior Engineer-in-Charge, UEW-II, Nagaland, Kohima for Information & NA
6. The Divisional Account Officer, UEW-II, Nagaland, Kohima for information and necessary action.
7. Office Copy.

(Er. K NIKATO ASSUMI)
Addl. Chief Engineer
Urban Engineering Wing
Nagaland, Kohima.



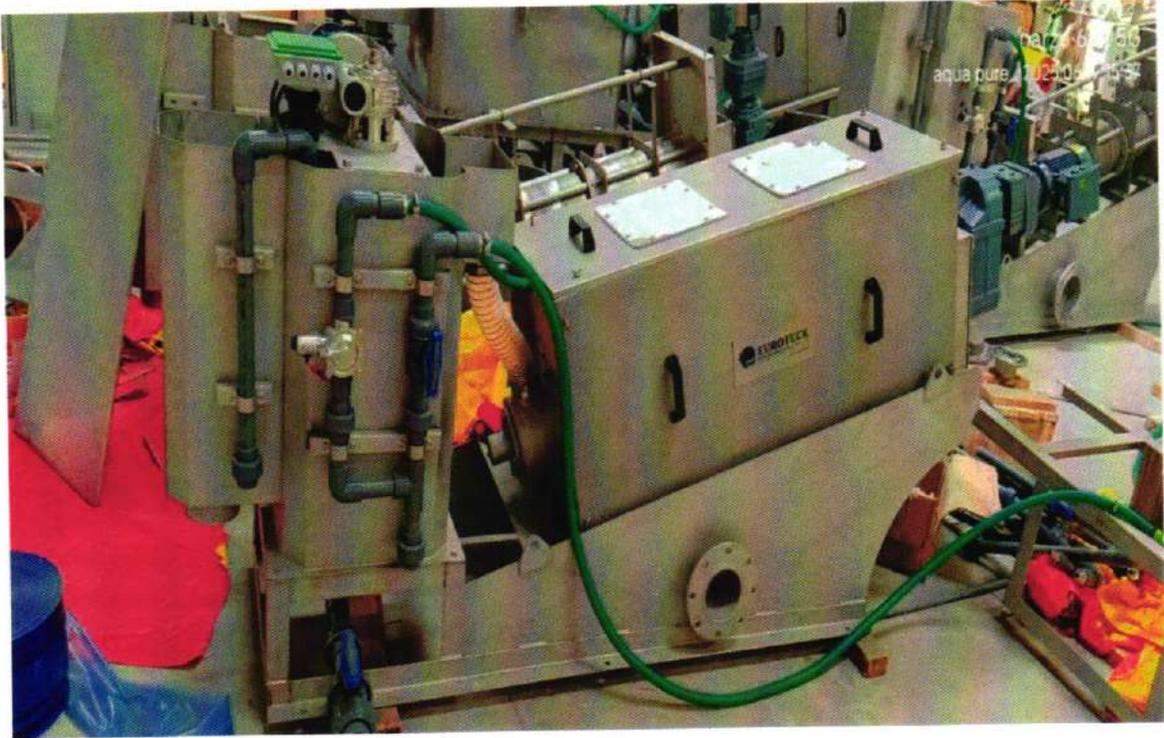
150KLD FSTP FABRICATION MS TANKS & EQUIPMENTS

AIR BLOWERS



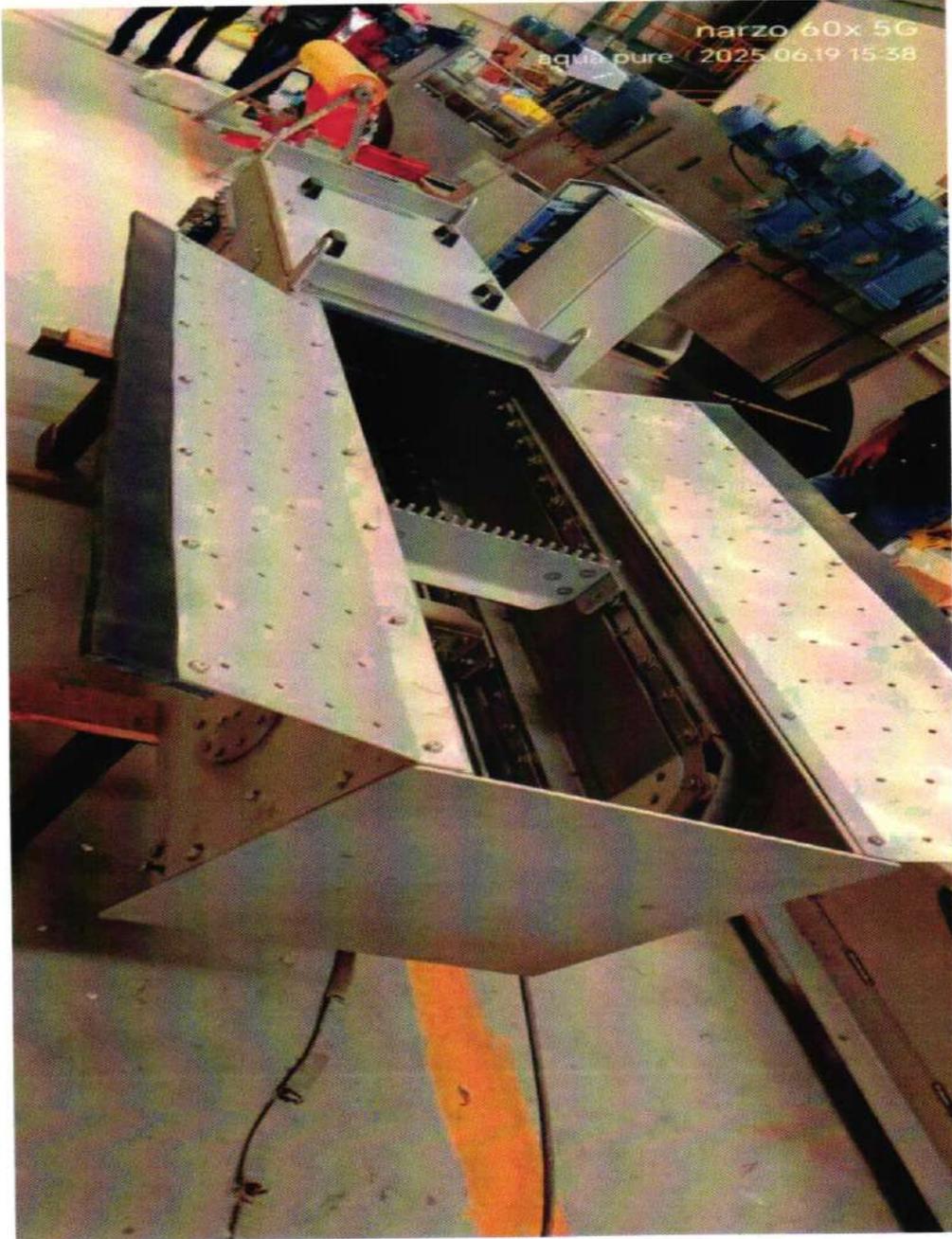


Screw Press



3X

Mechanical Bar Screen



4x

ULTRAFILTRATION SYSTEM





HEAT EXCHANGERS

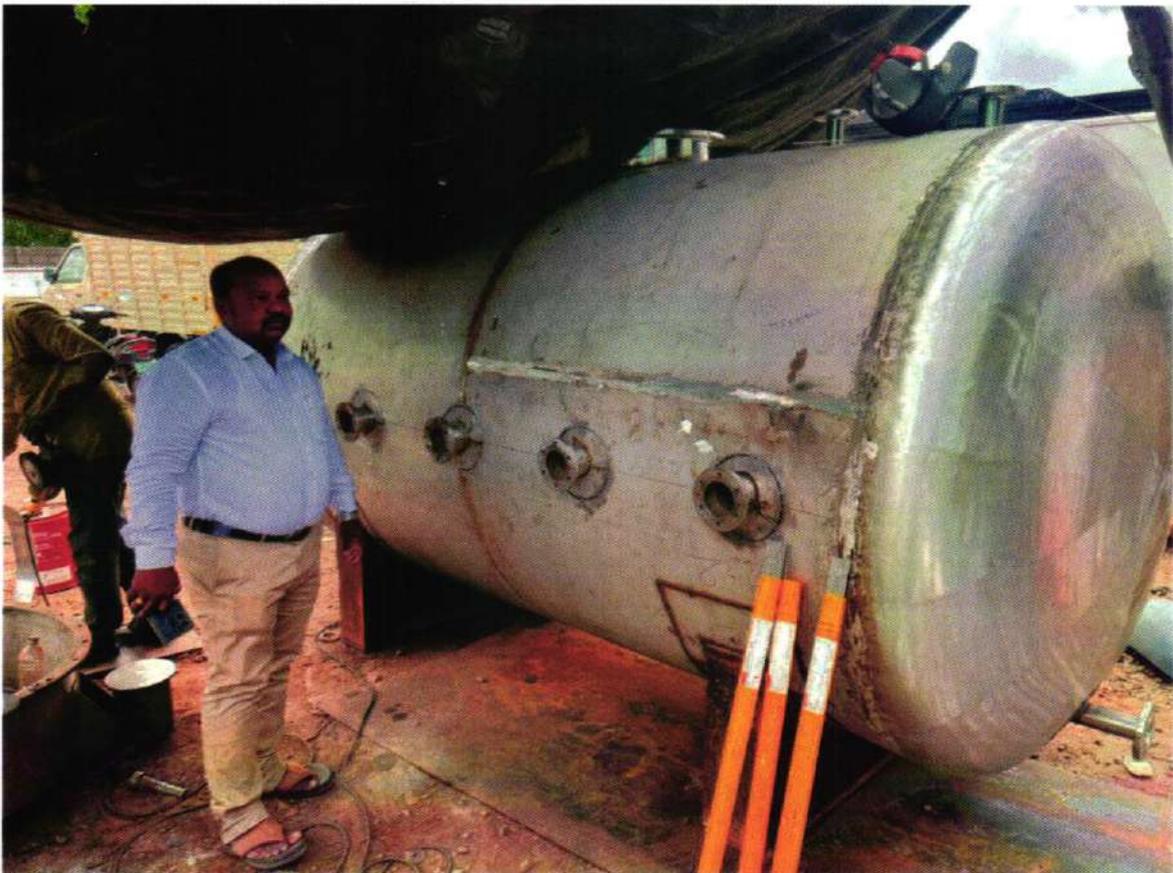
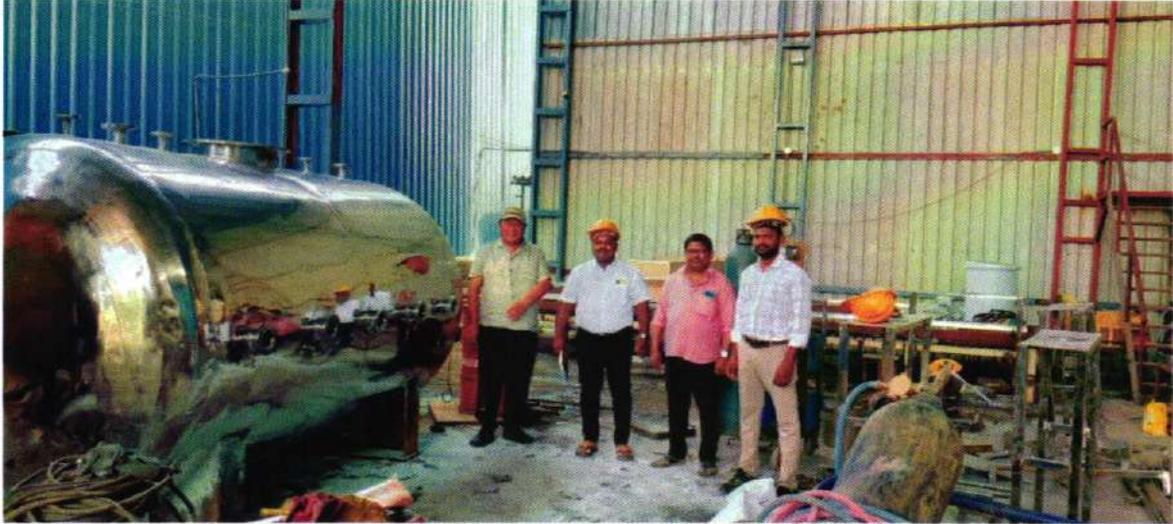


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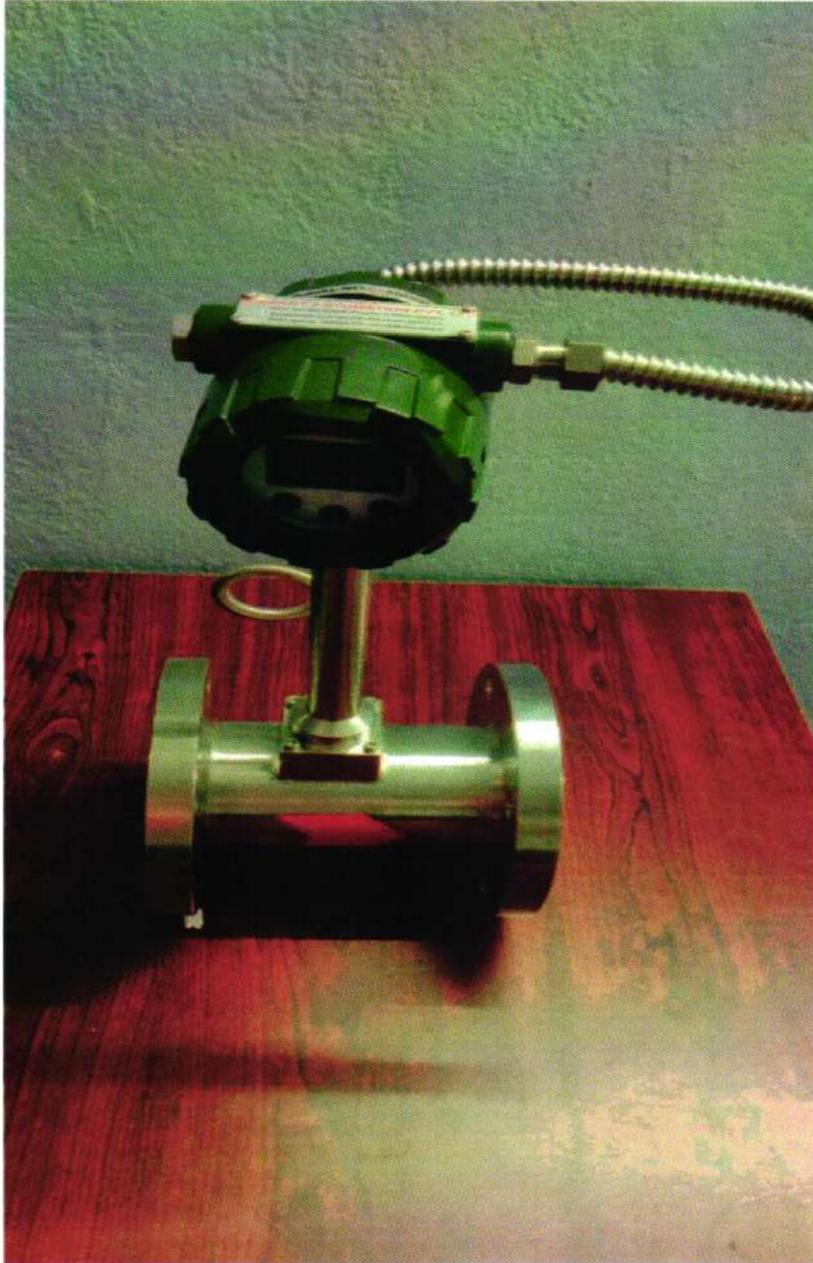


Boiler





Instrumentation

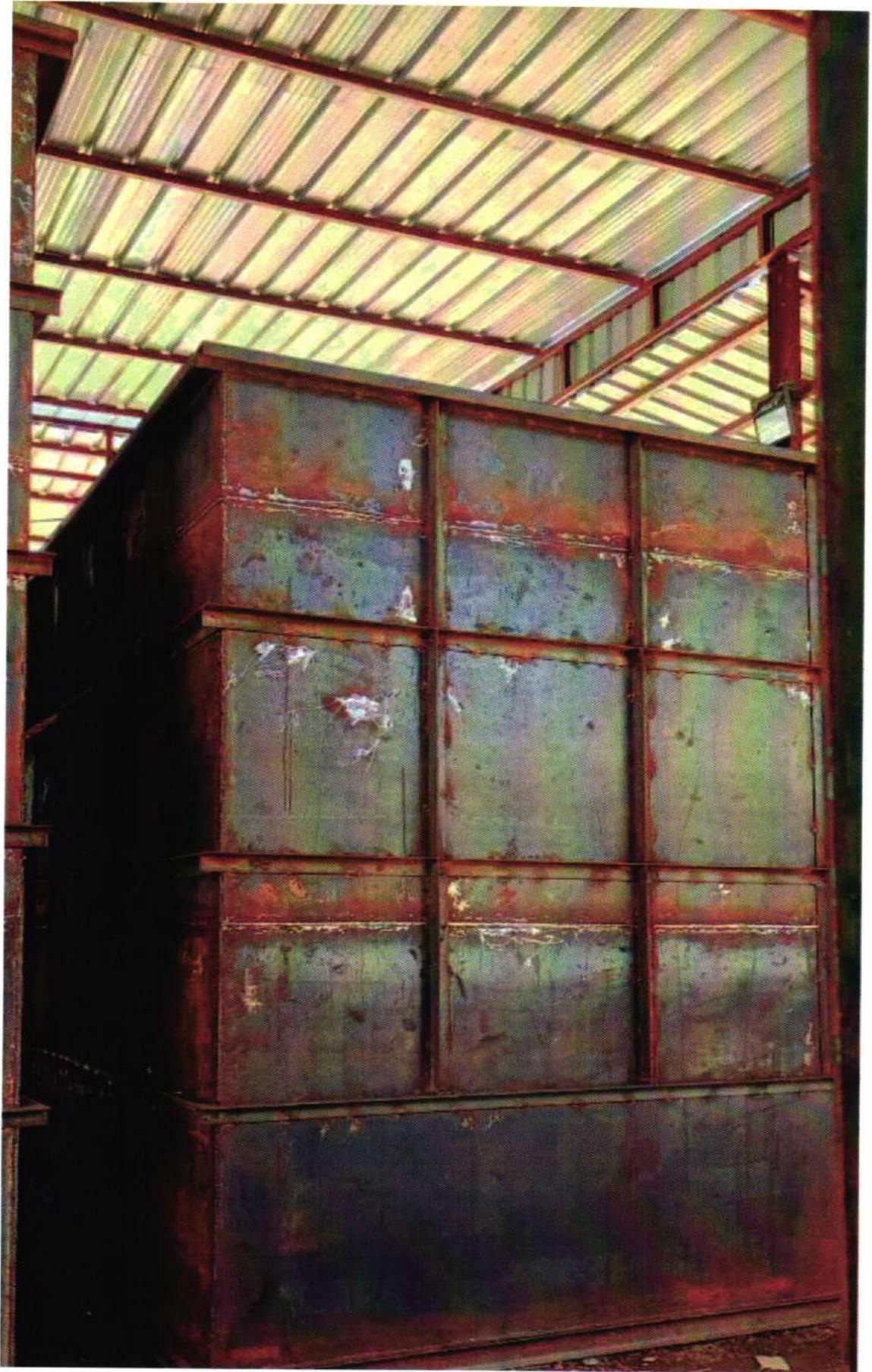








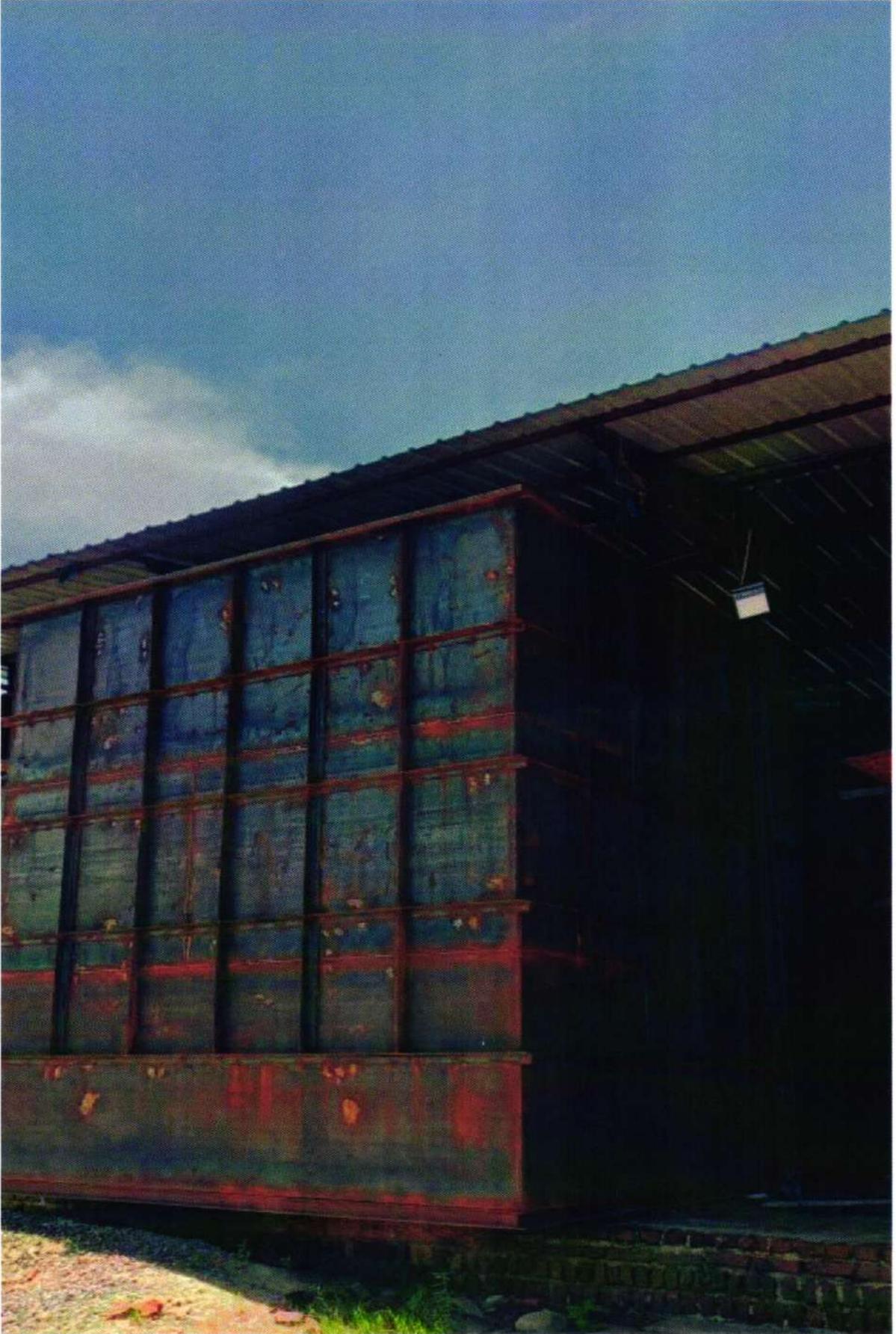
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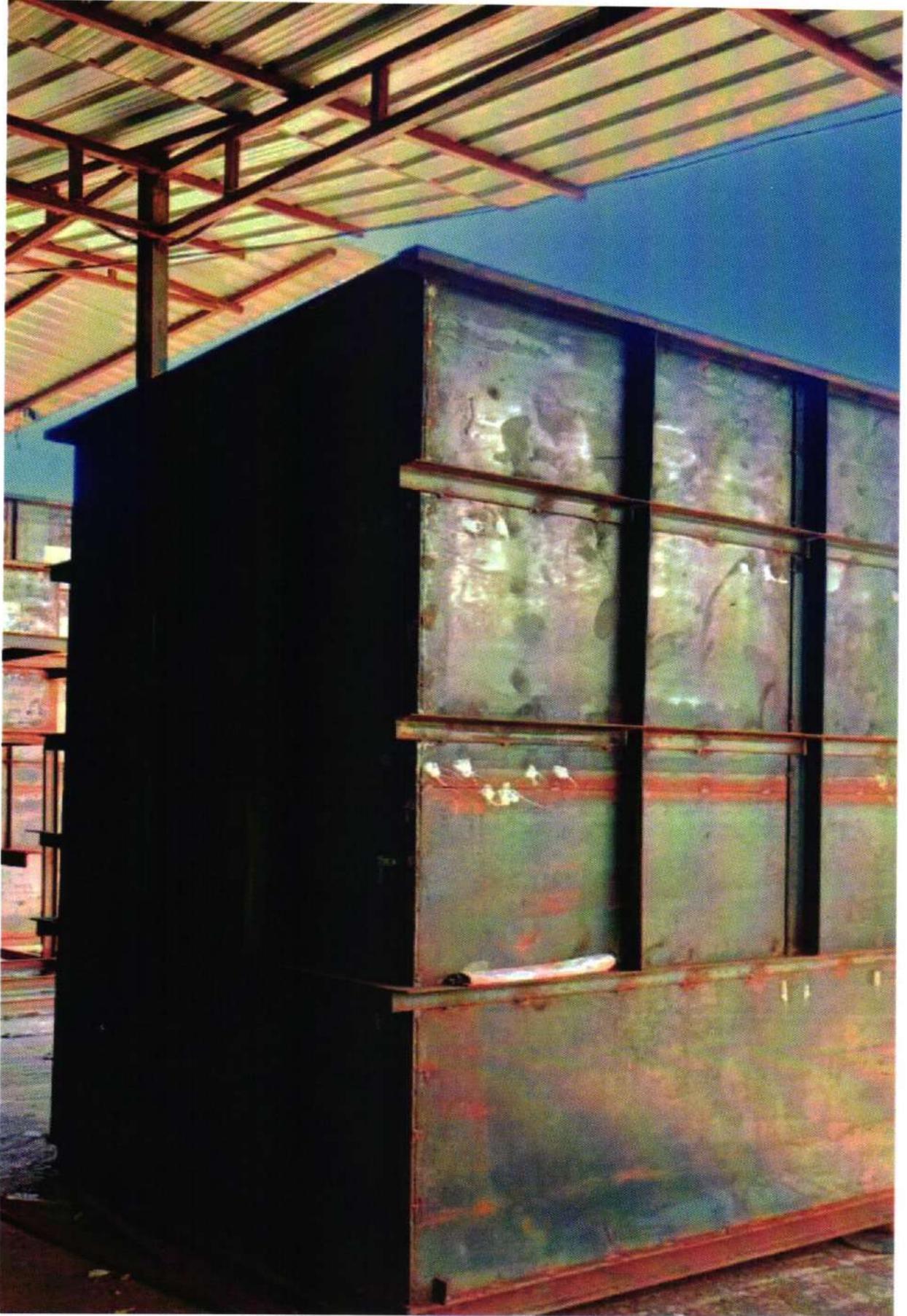


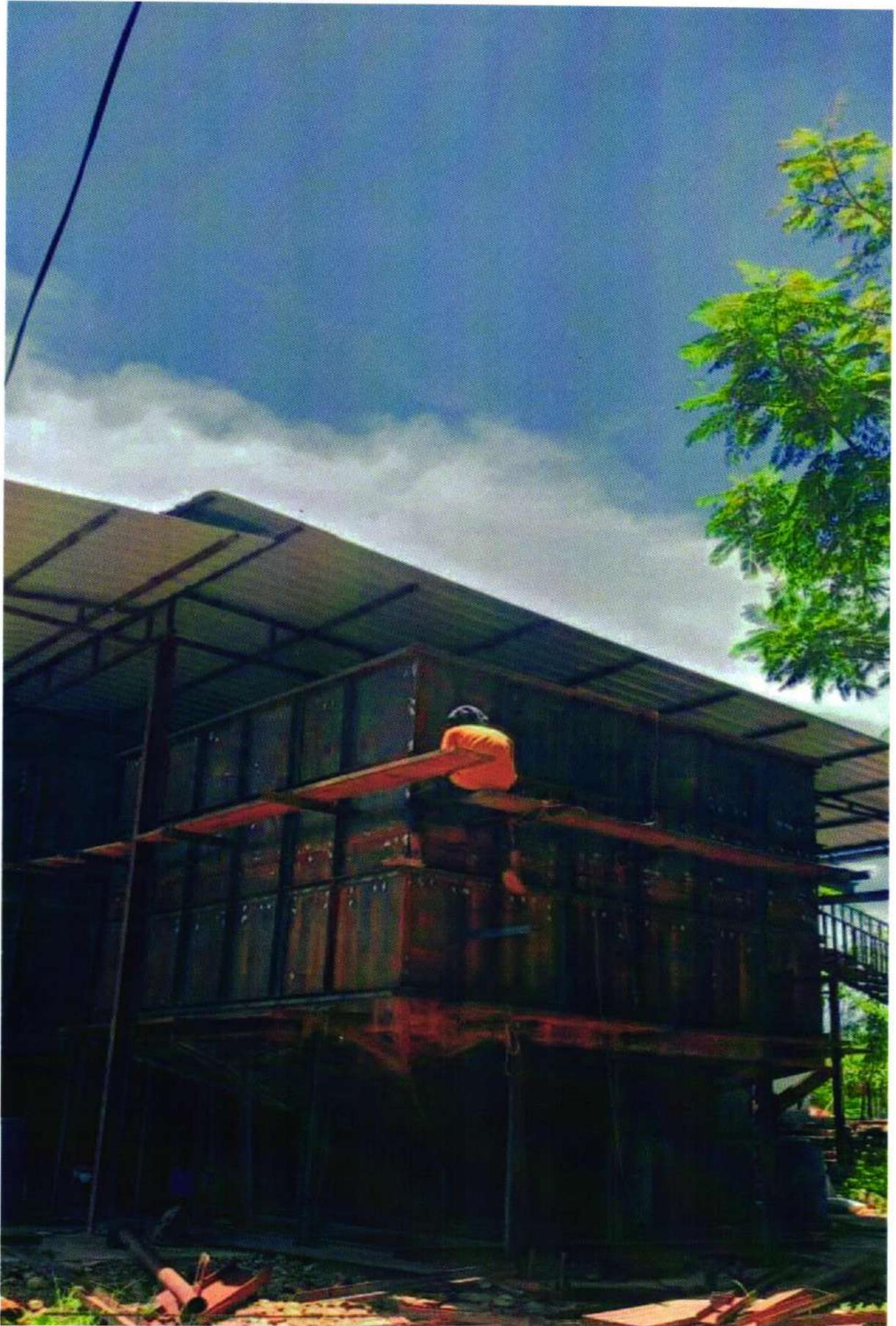
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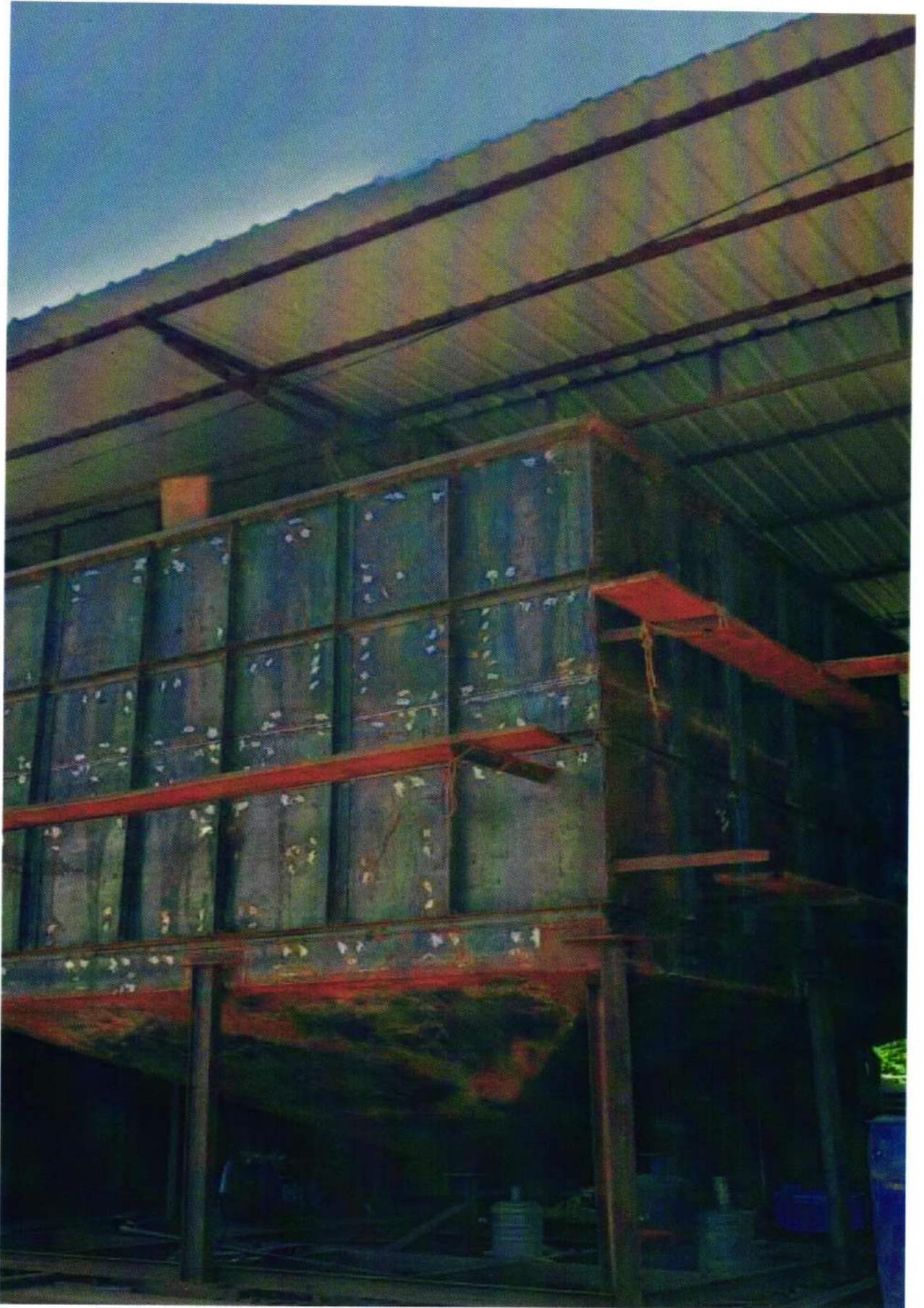


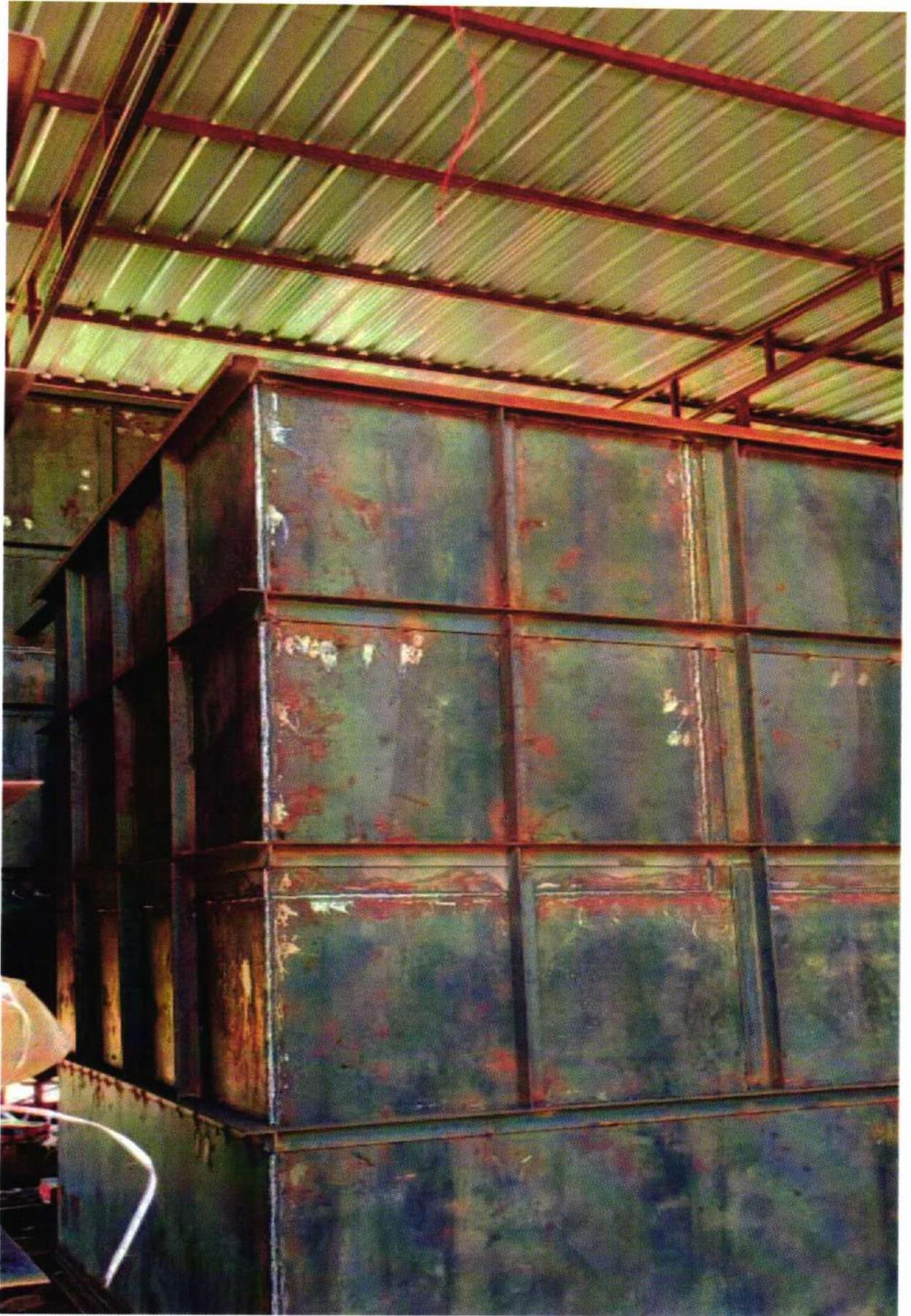
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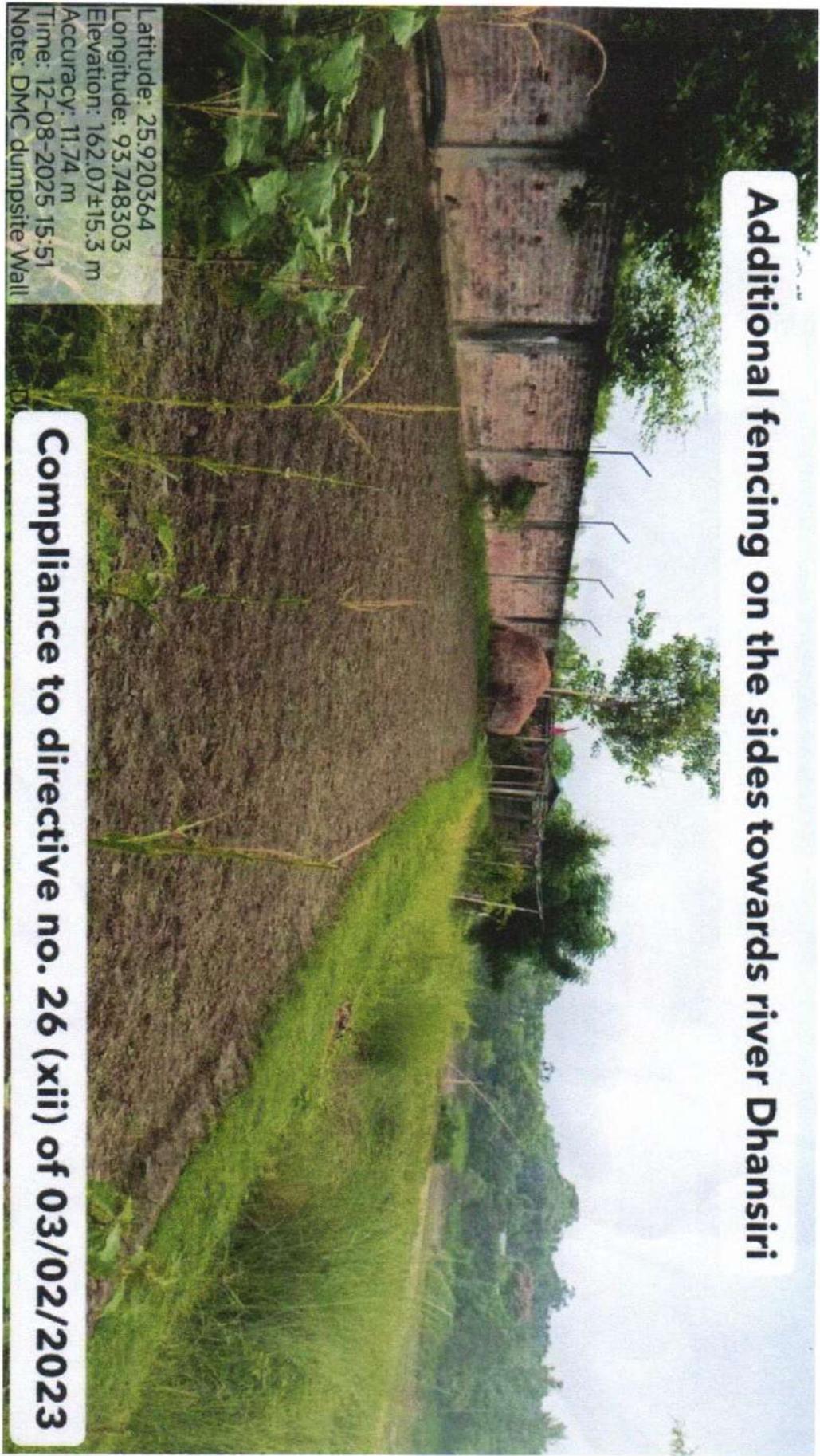


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Additional fencing on the sides towards river Dhansiri

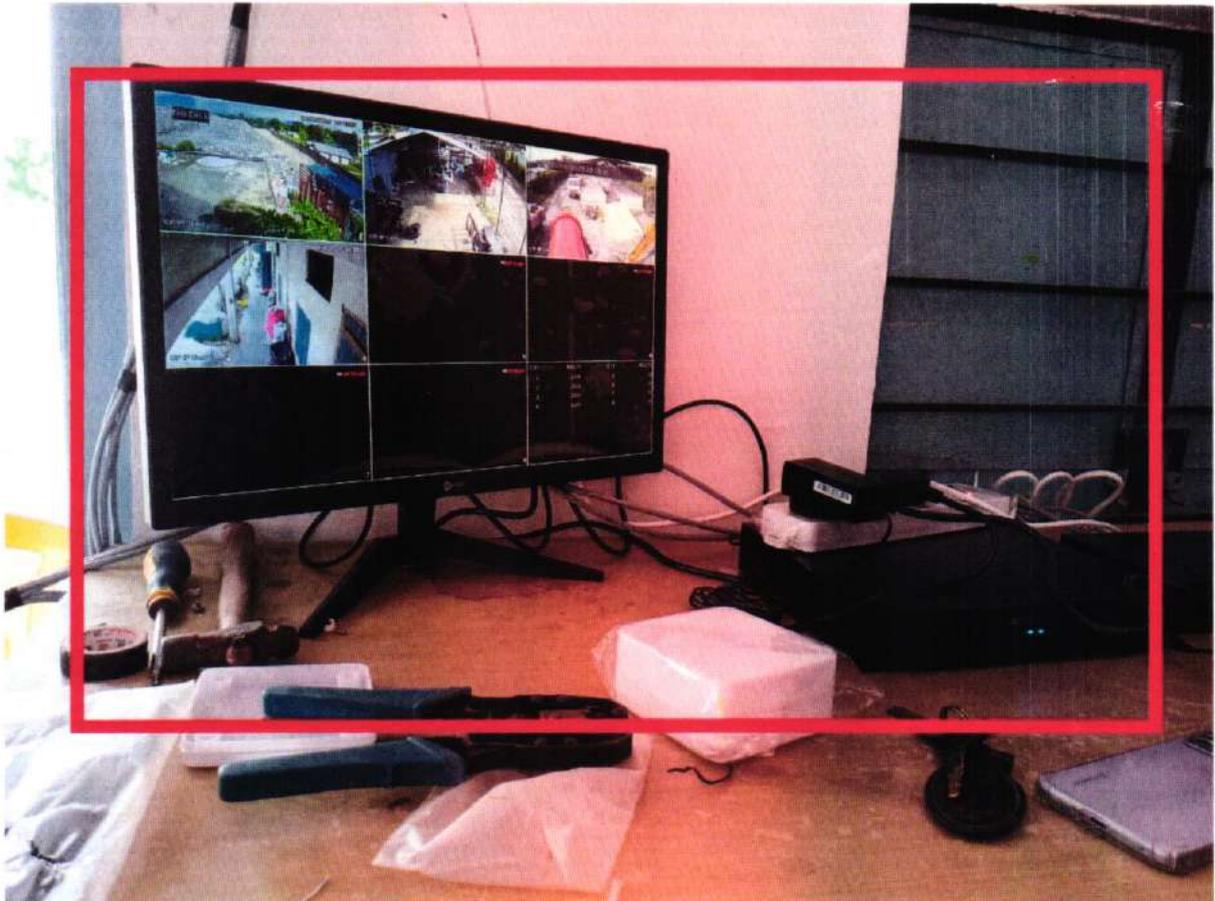


Latitude: 25.920364
Longitude: 93.748303
Elevation: 162.07±15.3 m
Accuracy: 11.74 m
Time: 12-08-2025 15:51
Note: DMC dumpsite Wall

Compliance to directive no. 26 (xii) of 03/02/2023

**Annexure R10**

Copy of Photographic Image of Completion of Installation of CCTV Cameras for Monitoring of Dumpsite.







Latitude: 25.947714
Longitude: 93.785532
Elevation: 136.74±1.44 m
Accuracy: 3.79 m
Azimuth: 136° (SE)
Pitch: 3.4°
Time: 21-09-2025 13:00
Note: Fstp Staff qtr

Powered by AngleCam



Latitude: 25.947692
Longitude: 93.785525
Elevation: 137.36±1.57 m
Accuracy: 3.858 m
Azimuth: 97° (E)
Pitch: 6.8° (3.2°)
Time: 21-09-2025 12:59
Note: Fstp Staff qtr

Powered by *AngleCam*